



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday,22nd March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**  
**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 2

#### [DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">I.A.(Civil)/770/2024</a> in WA/8/2023	UNION OF INDIA <b>Versus</b> R SAPCHAMA AND 33 ORS	ASSTT.S.G.I.	
	<b>WITH</b> <a href="#">WA/8/2023</a>	UNION OF INDIA AND 2 ORS. <b>Versus</b> R. SAPCHAMA AND 37 ORS. -F	ASSTT.S.G.I.	MR. R K D CHOUDHURY
2	<a href="#">I.A.(Civil)/822/2024</a> in WP(C)/182/2024	THE STATE BANK OF INDIA AND 2 ORS <b>Versus</b> M/S POOJA TILES AND SANITARY PVT LTD AND 6 ORS	MR. D DAS SR. ADV MR. A K SAHEWALLA MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI	GA, ASSAM R SARMAH MS T PARASHAR DY.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/182/2024</a>	M/S POOJA TILES AND SANITARY PVT LTD <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. D DAS SR. ADV R SARMAH MS T PARASHAR	GA, ASSAM MR. S K MEDHI MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI DY.S.G.I.
3	<a href="#">I.A.(Civil)/871/2024</a> in WA/11384/2023	THE STATE OF ASSAM AND ORS <b>Versus</b> SAILENDRA NATH SARMA,	MR. N J KHATANIAR SC, EDU	
	<b>WITH</b> <a href="#">WA/11384/2023</a> (Filing Number)	SECRETARY OT THE GOV ASSAM EDUCATION <b>Versus</b> SAILENDRA NATH SARMA AND ORS. B	MR. N J KHATANIAR	
4	<a href="#">I.A.(Civil)/875/2024</a> IN PIL/101/2013 (D/O) in PIL/101/2013	THE STATE OF ARUNACHAL PRADESH <b>Versus</b> R T TARA AND 17 ORS	MR. B D GOSWAMI	
5	<a href="#">I.A.(Civil)/882/2024</a> in WA/1610/2024	UNION OF INDIA AND ORS <b>Versus</b> SH. ZUITHANGA AND ORS	MR. S C KEYAL	DY.S.G.I. GA, MIZORAM
	<b>WITH</b> <a href="#">WA/1610/2024</a> (Filing Number)	The Union Of India And2 Ors <b>Versus</b> Sh Zuithanga E	SUBHASH CHANDRA KEYAL	

6	<a href="#">I.A.(Civil)/902/2024</a> in WA/284/2024	ARIF HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR. P SARMAH	GA, ASSAM SC, A.H and V. DEPT.
	<b>WITH</b> <a href="#">WA/284/2024</a> (Filing Number)	ARIF HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. F	MR. R C SAIKIA	
7	<a href="#">I.A.(Civil)/908/2024</a> in Cus.Ref./15148/2023	COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> ANIL DIXIT	MR. S C KEYAL	
	<b>WITH</b> <a href="#">Cus.Ref./15148/2023</a> (Filing Number)	COMMISSIONER CUSTOMS PREVENTIVE SHILLONG <b>Versus</b> SRI ANIL DIXIT E	MR. S C KEYAL	
	<b>WITH</b> <a href="#">I.A.(Civil)/512/2024</a> (Filing Number)	COMMISSIONER CUSTOMS PREVENTIVE SHILLONG <b>Versus</b> SRI ANIL DIXIT E	MR. S C KEYAL	
8	<a href="#">I.A.(Civil)/912/2024</a> in WA/1649/2024	THE STATE OF ASSAM AND ANR <b>Versus</b> KUHIMA KULI	MR. N J KHATANIAR SC, EDU	GA, ASSAM
	<b>WITH</b> <a href="#">WA/1649/2024</a> (Filing Number)	The State Of Assam Secretary To The Government Of Assam School <b>Versus</b> Kuhiram Kuli  <b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>	MR. NAYAN JYOTI KHATANIAR	
9	<a href="#">WP(C)/1518/2024</a>	TARIQUDDIN AHMED <b>Versus</b> THE AUTHORISED OFFICER, BANK OF BARODA AND 4 ORS  <b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>	MR I S MAZUMDAR	SC, PNB
10	<a href="#">PIL/18/2024</a>	AJIT KUMAR SAHARIA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR R K MOUR MR. D SARMA MR P DAS MR K J PATHAK MS N BARUAH	SC, P AND R.D. GA, ASSAM SC, FINANCE SC, ASEC
		<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>		
11	<a href="#">PIL/40/2023</a> FIXED	ANIMESH DEY AND 9 ORS <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR D HUSSAIN	MR. S BARUAH (R-6) MR. S R GOGOI (R-9) MRS S BARUAH (R-1) C. SARMAH (R-9) J SAIKIA(R-9) DY.S.G.I. SC, PCB SC, FOREST
		<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>		
12	<a href="#">WP(C)/5899/2023</a> FIXED	ROHIT CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. W SHARMA	GA, AP MR. R K D CHOUDHURY (DY.S.G.I.) DY.S.G.I. SC, FOREST
		<b>HEARING</b>		
13	<a href="#">WA/72/2017</a> FIXED, WITH WA/345/2014 (D/O)	M/S MOUSUMI ENTERPRISE <b>Versus</b> THE FOOD CORPORATION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.S K SINHA MR.F U BORBHUIYA	MR.U RAJBANSHI MR.P K ROY SC, TRANSPORT SC, F C I

14	<b>WITH</b> <a href="#">WA/344/2014</a>	M/S S.D ENTERPRISE <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR.N DUTTA MRSB BHUYAN MR.A K BHUYAN MR.M DAS MS.P PATHAK	SC, TRANSPORT SC, F C I
15	<b>WITH</b> <a href="#">WA/345/2017</a>	M/S RANA CONSTRUCTION AND ENGINEERING PVT LTD <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR.S S DEY MR.M DAS	GA, ASSAM SC, F C I ASSTT.S.G.I.
16	<b>WITH</b> <a href="#">WA/365/2017</a>	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE UNION OF INDIA and 9 ORS	MR.S S DEY MR.M DAS	MR.P K ROY MR.S K CHAKRABORTY ASSTT.S.G.I. SC, F C I
17	<a href="#">WA/140/2018</a> FIXED, CAVT./1823/2017, CAVT./1837/2017	THE UNION OF INDIA <b>Versus</b> M/S SHRI BALAJI CEMENT PRIVATE LTD AND 4 ORS	MR. S C KEYAL	DR B P TODI DR. B AHMED MR. A NATH SC, INDUSTRIES FOR CAVEATOR
18	<b>WITH</b> <a href="#">WA/96/2018</a>	THE UNION OF INDIA <b>Versus</b> M/S SHRI BALAJI CEMENT PRIVATE LTD AND 4 ORS	MR. S C KEYAL	DR. B AHMED MR. A TODI (FOR CAVEATOR)
19	<b>WITH</b> <a href="#">WA/98/2018</a>	THE UNION OF INDIA <b>Versus</b> M/S BARAK VALLEY CEMENT LTD AND 4 ORS	MR. S C KEYAL	DR. B AHMED MR. A TODI, FOR CAVEATOR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/03/2024

-

-----

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
13)	MD M S ALI	19-03-2024	To	22-03-2024
14)	MR. B NATH	22-03-2024	To	05-04-2024
15)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
16)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
17)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
18)	S BORGHAIN	20-03-2024	To	22-03-2024
19)	MR D K BORDOLOI	21-03-2024	To	22-03-2024
20)	MR. K P PATHAK	22-03-2024	To	05-04-2024
21)	MR. A C SARMA	21-03-2024	To	28-03-2024
22)	MS N SAIKIA	22-03-2024	To	29-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday,22nd March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**  
**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

#### [DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/6539/2019</a> WITH LCR	RUPCHAN ALI @ RUPSHAN ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR R ISLAM MS M DEKA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	<a href="#">WP(C)/952/2020</a> WITH LCR	AJIT SHEIKH @ AJIT ALI @ AZID ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	<a href="#">WP(C)/1065/2020</a> WITH LCR	MOYFUL NESSA @ SAYRA KHATUN <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. D P CHALIHA MS M ROY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	<a href="#">WP(C)/1069/2020</a> WITH LCR	ASIA KHATOON @ ASIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	<a href="#">WP(C)/1856/2020</a> WITH LCR	SAHA ALI <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. K D CHETRI MS R BARUAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	<a href="#">WP(C)/1859/2020</a> WITH LCR	AYSHA KHATUN @ ASIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	<a href="#">WP(C)/1865/2020</a> WITH LCR	PARBIN BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. ABU JAHID	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
8	<a href="#">WP(C)/2415/2020</a> WITH LCR	ABIDA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	<a href="#">WP(C)/2671/2020</a> WITH LCR	MD. HUSSAIN @ A. HUSSAIN @ HUSSAIN ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. K M HASSAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

10	<a href="#">WP(C)/4816/2020</a> WITH LCR 2 NOS.	MD. IYAJUDDIN <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MD. A. RASHID MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b>			
11	<a href="#">WP(C)/4847/2020</a>	MD. IYAJUDDIN <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MD. A. RASHID MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	<a href="#">WP(C)/3067/2021</a> WITH LCR	ANISH ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	<a href="#">WP(C)/3068/2021</a> WITH LCR	MUSSTT NURJAHAN BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
14	<a href="#">WP(C)/1629/2024</a>	NASIR UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR F U BARBHUIYA MS S DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
15	<a href="#">WP(C)/1655/2024</a>	MD. HUSSAIN AHMED <b>Versus</b> THE UNION OF INDIA AND 7 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
		<b>ADMISSION</b>		
16	<a href="#">WP(C)/2093/2018</a> WITH LCR	FAIJUL HOQUE @ FAIJUL ISLAM <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD MR E AHMED MR. R A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
17	<a href="#">WP(C)/2110/2018</a> WITH LCR	RASUMA BEGUM <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MRS S N KHANDAKAR MR. M A LASKAR MR. A SARMA MR. S AHMED MR K TALUKDAR	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
18	<a href="#">WP(C)/2163/2018</a> WITH LCR	JAHURA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
19	<a href="#">WP(C)/2347/2018</a> WITH LCR	KHALIL UDDIN @ KHALIL UDDIN AHMED <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MR. K MIRA MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
20	<a href="#">WP(C)/2400/2018</a> WITH LCR	MALATI SHYANAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. B R KALITA	ASSTT.S.G.I.
21	<a href="#">WP(C)/2432/2018</a> WITH LCR	SAIFUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	<a href="#">WP(C)/2478/2018</a> WITH LCR	ASIYA BEGUM @ NAZMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

23	<a href="#">WP(C)/3445/2018</a> WITH LCR	KALPANA NAMODAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A DASGUPTA MR A KUNDU	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
24	<a href="#">WP(C)/6971/2018</a> WITH LCR	ON THE DEATH OF AMRITLAL DAS, HIS LEGAL HEIRS AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
25	<a href="#">WP(C)/8771/2018</a> FIXED, WITH MEDICAL REPORT	MINATI RAY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR K KASHYAB MS L HMAR	GA, ASSAM MS. M SARMA MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. P RAHMAN (r-1 TO 5) MR. S ALI (r-1 TO 5) SC, HEALTH MR. H KAKATI
26	<a href="#">WP(C)/489/2021</a> WITH LCR	ROSHNARA KHATUN @ ROUSHNARA KHATUN @ ROSHNA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B HUSSAIN MR. A T SIKDER MR. K ISLAM MR. S ALIM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
27	<a href="#">WP(C)/882/2021</a> WITH LCR	MONOWARA BIBI @ MONOWARA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
28	<a href="#">WP(C)/940/2021</a> WITH LCR	AMBIA BEGUM <b>Versus</b> THE UNION OF INDIA AND 7 ORS	G UDDIN MR. Y SIKDAR MS. P A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
29	<a href="#">WP(C)/960/2021</a> WITH LCR	MONOWAR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
30	<a href="#">WP(C)/967/2021</a> WITH LCR	JAHAR ALI @ JAHUR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. MD S HOQUE MR M HOQUE MD A WADUD MS S DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b>			
31	<a href="#">WP(C)/4210/2019</a>	JAHAR ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. MD S HOQUE MR M HOQUE MR. M DEKA SC, ECI	SC, NRC ASSTT.S.G.I. SC, F.T
32	<a href="#">WP(C)/1983/2021</a> WITH LCR	SUDHIR DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<b>ORDERS</b>				
33	<a href="#">Review.Pet./173/2019</a> IN WP(C)/6420/2018 (D/O), WITH LCR	MD. NUR MAHAMMAD AND ANR <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. J SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
34	<a href="#">Review.Pet./178/2019</a> IN WP(C)/7315/2016 (D/O)	FULBAR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
35	<a href="#">I.A.(Civil)/294/2020</a> in WP(C)/4765/2017	MATIBUR RAHMAN @ MATIBUR ISLAM <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M H AHMED	GA, ASSAM ASSTT.S.G.I.

	<b>WITH</b> <a href="#">WP(C)/4765/2017</a> WITH LCR	MATIBUR RAHMAN @ MATIBUR ISLAM <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MRM H AHMED MR.A HUSSAIN	GA, ASSAM ASSTT.S.G.I.
36	<a href="#">Review.Pet./57/2022</a> IN WP(C)/6521/2018 (D/O)	JAMAL UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M HASAN MR. M R SODIAL MS. S Z HAYAT MS. B H SHIRIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
37	<a href="#">I.A.(Civil)/3163/2023</a> FIXED, WITH OFFICE NOTE, CAVT./615/2023 in WA/233/2023	NO. 11 PART-V KOLONG NADI ANCHALIK MEEN SAMABAI SAMITY LTD. AND ANR. <b>Versus</b> NO. 1 (A) AND 2 UPPER PART BRAHMAPUTARA FISHERY CO OPERATIVE FISHERY CO OPERATIVE SOCIETY LTD	MR. T J MAHANTA MS. P BHATTACHARYA (r-10) MS P SARMA (r-10) MS. P P DAS (r-10)	GA, ASSAM MS. P BORAH SC, FISHERY
	<b>WITH</b> <a href="#">WA/233/2023</a> CAVT. NO. 06152/023,	NO. 1 (A) AND 2 UPPER PART BRAHMAPUTARA FISHERY CO OPERATIVE FISHERY CO OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. K N CHOUDHURY MS. P BORAH	MR. T J MAHANTA (r-10) SC, CO OP GA, ASSAM MR. J I BORBHUIYA MS. P BHATTACHARYA (r-10) MR. L MOHAN MRS. K H CHOUDHURY MS P SARMA (r-10) MS. P P DAS (r-10) SC, REVENUE FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/906/2024</a> in WA/233/2023	NO. 1 (A) AND 2 UPPER PART BRAHMAPUTRA FISHERY CO-OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MS. P BORAH MR. S BORTHAKUR	GA, ASSAM SC, FISHERY SC, REVENUE
38	<a href="#">I.A.(Civil)/856/2024</a> in WP(C)/7637/2022	FATEMA KHATOON <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. G BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> <a href="#">WP(C)/7637/2022</a>	FATEMA KHATOON <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. G BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
39	<a href="#">I.A.(Civil)/857/2024</a> in WP(C)/7294/2023	MD ISMAIL HUSSAI @ ISMAIL HUSSAIN @ ISMAIL ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR S HOQUE M ISLAM	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> <a href="#">WP(C)/7294/2023</a> WITH LCR	MD ISMAIL HUSSAI @ ISMAIL HUSSAIN @ ISMAIL ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	GA, ASSAM MR S HOQUE M ISLAM SC, ECI SC, F.T	DY.S.G.I.
<b>HEARING</b>				
40	<a href="#">WA/88/2023</a> CAVT. NO.01612/023, FIXED, WITH OFFICE NOTE, CAVT./161/2023	PAKORIDUBA MATSYAJIBI SAMABAI SMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI N GAUTAM	GA, ASSAM MR S BORTHAKUR FOR CAVEATOR
41	<a href="#">WA/21/2024</a> CAVT. NO.00812/024, FIXED, WITH OFFICE NOTE, CAVT./81/2024	AMRAN HUSSAIN LASKAR <b>Versus</b> MD. MUKTAR HUSSAIN AND 6 ORS.	MR. B C DAS MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. MR. A D CHOUDHURY FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/202/2024</a> in WA/21/2024	AMRAN HUSSAIN LASKAR <b>Versus</b> MD. MUKTAR HUSSAIN AND 6 ORS.	MR. B C DAS MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. MR. A D CHOUDHURY FOR CAVEATOR

42 [WA/23/2024](#)  
CAVT. NO.00812/024,  
FIXED, WITH OFFICE NOTE

AMRAN HUSSAIN LASKAR  
**Versus**  
RAIS UDDIN AHMED AND 5 ORS.

MR. B C DAS  
MR J ABEDIN  
MR. D A KAIYUM  
MR. M S MONDAL

SC, P AND R.D.  
MR. M K HUSSAIN (R-1)  
MRS. S Y AHMED (R-1)  
MR. A D CHOUDHURY  
MR K U AHMED (R-1)  
MS. F H AHMED (R-1)  
MR. M ALOM (R-1)  
MD A RAHMAN (R-1)  
FOR CAVEATOR

**WITH**  
[I.A.\(Civil\)/208/2024](#)  
**in** WA/23/2024

AMRAN HUSSAIN LASKAR  
**Versus**  
RAIS UDDIN AHMED AND 5 ORS.

MR J ABEDIN  
MR. D A KAIYUM  
MR. D A KAIYUM  
MR. M S MONDAL

SC, P AND R.D.  
MR. A D CHOUDHURY  
FOR CAVEATOR

=====

LEAVE NOTE OF ADVOCATES FOR 22/03/2024

-

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
13)	MD M S ALI	19-03-2024	To	22-03-2024
14)	MR. B NATH	22-03-2024	To	05-04-2024
15)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
16)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
17)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
18)	S BORGHAIN	20-03-2024	To	22-03-2024
19)	MR D K BORDOLOI	21-03-2024	To	22-03-2024
20)	MR. K P PATHAK	22-03-2024	To	05-04-2024
21)	MR. A C SARMA	21-03-2024	To	28-03-2024
22)	MS N SAIKIA	22-03-2024	To	29-03-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday,22nd March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/5308/2023</a>	SIRAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K HUSSAIN MR. B HUSSAIN	SC, P AND R.D. GA, ASSAM
2 <a href="#">WP(C)/5317/2023</a>	SAMSUDDIN SK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K HUSSAIN MR. B HUSSAIN	SC, P AND R.D. GA, ASSAM
3 <a href="#">WP(C)/5348/2023</a>	MOHORUDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	SC, P AND R.D. GA, ASSAM
4 <a href="#">Cont.Cas(C)/165/2024</a>	SUDHANG KUMAR BRAHMA <b>Versus</b> AKASH DEEP AND 2 ORS.	MR B CHOUDHURY MR. K P PATHAK MR. D GOGOI MR BHARGAV DAS	
5 <a href="#">WP(C)/958/2024</a> FIXED	JAGADISH DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. A M KHAN MR T T MONI MR Z RAHMAN MR S PRODHANI	SC, AFDC
6 <a href="#">WP(C)/1320/2024</a> FIXED	KAUSHIK DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	MS. F H AHMED SC, AFDC
7 <a href="#">WP(C)/1626/2024</a>	MD. MONNAF ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, FISHERY
8 <a href="#">WP(C)/1632/2024</a>	SUMCON INFRAVENTURES LLP <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MR H K SARMA MS G DUGAR	DY.S.G.I.
9 <a href="#">WP(C)/1650/2024</a> B/O	MD. ABDUL SALAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, FISHERY
10 <a href="#">WP(C)/1657/2024</a>	HARICHARAN DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A BHATTACHARYYA	GA, ASSAM SC, FOREST SC, GMC
11 <a href="#">WP(C)/1658/2024</a>	DASARATH CHOUHAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE

12	<a href="#">WP(C)/1662/2024</a>	ANANTA SAIKIA <b>Versus</b> UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
13	<a href="#">WP(C)/1673/2024</a>	SUDHAN ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS B CHOWDHURY IMSENKALA	SC, P H E
14	<a href="#">WP(C)/1677/2024</a>	DIPANKAR BAYAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B D CHOWDHURY A NEOG	GA, ASSAM
15	<a href="#">WP(C)/1681/2024</a>	SIMANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR G PEGU MS. M D BORAH MR R B GOSWAMI MS. M K SHARMA	GA, ASSAM SC, EXCISE DEPTT.
<b>ADMISSION</b>				
16	<a href="#">WP(C)/6830/2018</a> FIXED	SANJOY KUMAR DESHMUKH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D J BARMAN	SC, WATER RESOURCE SC, FINANCE DEPTT.
17	<a href="#">WP(C)/7631/2018</a> FIXED	RAKESH KUMAR SURANA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R CHAKRAVORTY MR N DAS MR M CHALIHA	GA, ASSAM SC, REVENUE
18	<a href="#">WP(C)/5647/2019</a>	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1384/2021</a> in WP(C)/5647/2019	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS.	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
19	<a href="#">WP(C)/5645/2019</a>	PDP STEELS LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1382/2021</a> in WP(C)/5645/2019	PDP STEELS LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA	MR. S P SHARMA MR. Z ISLAM MR. P DAS SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
20	<a href="#">WP(C)/5648/2019</a>	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1400/2021</a> in WP(C)/5648/2019	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
21	<a href="#">WP(C)/5649/2019</a>	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.

	<b>WITH</b> <a href="#">I.A.(Civil)/1401/2021</a> in WP(C)/5649/2019	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
22	<b>WITH</b> <a href="#">WP(C)/5650/2019</a>	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1386/2021</a> in WP(C)/5650/2019	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. A SARAF MS. S SARMA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
23	<a href="#">WP(C)/888/2021</a> FIXED	MD. MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA	GA, ASSAM
24	<a href="#">WP(C)/4234/2022</a> FIXED, WITH WP(C)/3205/2021 (D/O)	M/S B B ELECTRICALS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M BORAH P. SWARGIARY	MR. K K PARASAR ASSTT.S.G.I.
25	<b>WITH</b> <a href="#">WP(C)/986/2023</a>	M/S B B ELECTRICALS <b>Versus</b> UNION OF INDIA AND 3 ORS.	MS. M BORAH S KALITA	MR. K K PARASAR DY.S.G.I.
26	<a href="#">Arb.P./35/2023</a>	PCM CEMENT CONCRETE PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. S SHARMA	MRS. A GAYAN DY.S.G.I.
27	<a href="#">WP(C)/2455/2023</a>	RAMESH SHAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR K AGARWAL MR. M DAS MS. P NEOG	MS. M KALITA (R-1 TO R-6) SC, P H E
28	<a href="#">WP(C)/4102/2023</a> B/O	FIROZ HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. K K CHOUDHURY	SC, WATER RESOURCE
	<b>WITH</b> <a href="#">I.A.(Civil)/527/2024</a> in WP(C)/4102/2023	FIROZ HUSSAIN AND ANR <b>Versus</b> UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I.
29	<a href="#">WP(C)/5228/2023</a> B/O	MAHANANDA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. K K CHOUDHURY	SC, WATER RESOURCE
	<b>WITH</b> <a href="#">I.A.(Civil)/716/2024</a> in WP(C)/5228/2023	MAHANANDA HAZARIKA <b>Versus</b> UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I.
30	<a href="#">WP(C)/5681/2023</a> FIXED	M/S ASSAM TRADES AND ELECTRICALS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS TOSHISENLA A LONGKUMER	SC, P AND R.D. GA, ASSAM SC, ASEC
31	<a href="#">WP(C)/7250/2023</a> FIXED	MAINUL HOQUE AND 14 ORS <b>Versus</b> UNION OF INDIA AND 2 ORS	MR. A B ROY MR. L C DEY MS R KOUR	MR S DUTTA (r-2) MR S DUTTA (r-2) MR S CHAKRABORTY (r-3) MS S MOCHAHARI (r-2) MS S MOCHAHARI (r-2) MR. S DUTTA (r-2) MR. S DUTTA (r-2) MR. S DUTTA (r-2) DY.S.G.I.

**ORDERS**

32	<a href="#">Cont.Cas(C)/536/2022</a> FIXED	KAMAL KALITA <b>Versus</b> BISWADEEP DAS AND ANR.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH	MR. P N GOSWAMI SC, P H E
33	<a href="#">I.A.(Civil)/3861/2022</a> FIXED in Cont.Cas(C)/603/2019  <b>WITH</b> <a href="#">Cont.Cas(C)/603/2019</a>  <b>WITH</b> <a href="#">I.A.(Civil)/3862/2022</a> in Cont.Cas(C)/603/2019	ON THE DEATH OF SUMATI KR SURANA HIS LEGAL HEIR RAHUL KUMAR SURANA <b>Versus</b> AMAR CHAND BAKLIWAL .  SUMATI KUMAR SURANA AND ANR. <b>Versus</b> AMAR CHAND BAKLIWAL  ON THE DEATH OF SUMATI KR SURANA HIS LEGAL HEIR RAHUL KUMAR SURANA . <b>Versus</b> AMAR CHAND BAKLIWAL.	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI  MR S SANCHETI MS S BHUMIJ MR. A SANCHETI MR. R C SANCHATI  MR S SANCHETI	
34	<a href="#">Cont.Cas(C)/59/2023</a> FIXED	BILASIPARA SUB-DIVISION TOURIST TAXI ASSOCIATION <b>Versus</b> MONALISA DAS	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS. U NANDA MS. J GHOSH	MR. A K SARMA MR H J TAMULI MR D KALITA
35	<a href="#">Cont.Cas(C)/198/2023</a> FIXED	MD. INTAZ ALI <b>Versus</b> BORSING RONGPI AND 2 ORS	MR N AHMED MR R A AHMED	MS. R DEKA (R1,2,3) MR R M DAS (R1,2,3) MR. C SHARMA (R1,2,3) MR N RAHMAN (R1,2,3)
36	<a href="#">Cont.Cas(C)/199/2023</a> FIXED	JOY RAM DAS <b>Versus</b> BORSING RONGPI AND 2 ORS	MR. N AHMED MR R A AHMED	MS. R DEKA (R1,2,3) MR R M DAS (R1,2,3) MR. C SHARMA (R1,2,3) MR N RAHMAN (R1,2,3) D JAIN (R1,2,3)
37	<a href="#">Cont.Cas(C)/202/2023</a> FIXED	ABDUL MALEK @ ABDUL MALEQUE <b>Versus</b> BORSING RONGPI AND 2 ORS	MR. N AHMED MR R A AHMED	MS. R DEKA (R1,2,3) MR R M DAS (R1,2,3) MR. C SHARMA (R1,2,3) MR A CHETIA (R1,2,3)
38	<a href="#">Cont.Cas(C)/655/2023</a> FIXED	MD. MOFIDUL ISLAM <b>Versus</b> BORSING RONGPI AND 2 ORS.	MR. N AHMED MR R A AHMED	MS. R DEKA (R1,2,3) MR R M DAS (R1,2,3) MR. C SHARMA (R1,2,3) MR N RAHMAN (R1,2,3)
39	<a href="#">WP(C)/5124/2023</a> B/O	RINKU KONWAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. J HATIMURIA	GA, ASSAM
40	<a href="#">Review.Pet./1/2024</a> IN WP(C)/4451/2022 (D/O)  <b>WITH</b> <a href="#">I.A.(Civil)/140/2024</a> in Review.Pet./1/2024	KANDARPA BAISHYA <b>Versus</b> KESHAB BAISHYA AND 7 ORS  KANDARPA BAISHYA <b>Versus</b> KESHAB BAISHYA AND 7 ORS	MR. R SARMA MR. D BORAH MS. S. BISWAS  MR. R SARMA MR. D BORAH MS. S. BISWAS	GA, ASSAM MR. S K ROY MRS. M M ROY SC, REVENUE AND DISASTER MANAGEMENT DEPT  GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/03/2024

-

-----

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
13)	MD M S ALI	19-03-2024	To	22-03-2024
14)	MR. B NATH	22-03-2024	To	05-04-2024
15)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
16)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
17)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
18)	S BORGOHAIN	20-03-2024	To	22-03-2024
19)	MR D K BORDOLOI	21-03-2024	To	22-03-2024
20)	MR. K P PATHAK	22-03-2024	To	05-04-2024
21)	MR. A C SARMA	21-03-2024	To	28-03-2024
22)	MS N SAIKIA	22-03-2024	To	29-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday,22nd March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Mat.App./7/2024</a> FIXED	XXXXXXX <b>Versus</b> XXXXXXX	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/755/2024</a> in Mat.App./7/2024	XXXXXXX <b>Versus</b> XXXXXXX	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
2	<a href="#">Crl.A./77/2024</a>	JAFOR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MR. A AHMED U U KHAN MS. B. HAZARIKA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/276/2024</a> in Crl.A./77/2024	JAFOR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MR. A AHMED U U KHAN MS. B. HAZARIKA	PP, ASSAM
3	<a href="#">Crl.A./78/2024</a>	SHYAMA PRASAD GOSWAMI @ SEMA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K BORUAH MR K J SAIKIA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/277/2024</a> in Crl.A./78/2024	SHYAMA PRASAD GOSWAMI @ SEMA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K BORUAH MR K J SAIKIA	PP, ASSAM
4	<a href="#">Crl.A./80/2024</a>	LAKHESWAR BEZBARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N BORAH MR M.J. BHARALI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/279/2024</a> in Crl.A./80/2024	LAKHESWAR BEZBARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N BORAH MR M.J. BHARALI	PP, ASSAM
<b>ORDERS</b>				
5	<a href="#">I.A.(Civil)/3366/2022</a> WITH LCR, FIXED in Mat.App./8/2020	XXXXXXXXX <b>Versus</b> XXXXXXXXX	MR. B K BHAGAWATI	MR. N N JHA

	<b>WITH</b> <a href="#">Mat.App./8/2020</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	MR. N N JHA MR. A C RAY
6	<a href="#">Mat.App./16/2023</a> WITH LCR, FIXED	XXXXXXX <b>Versus</b> XXXXXXX	MR. S C BISWAS SUSHMITA SENGUPTA	MR B ACHARYYA MS. M ACHARYYA
7	<a href="#">I.A.(CrI.)/293/2023</a> WITH OFFICE NOTE, LCR 3 FILES, P.B.-2, FIXED <b>in</b> CrI.A./126/2023	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./126/2023</a>	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
8	<a href="#">CrI.A./300/2023</a> O Y 11 M 13 D :WITH OFFICE NOTE, LCR 1 BUNDLE, B/O	GOBIND SINGHAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN MR A HOSSAIN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/709/2023</a> <b>in</b> CrI.A./300/2023	GOBIND SINGHAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
9	<a href="#">CrI.A./32/2024</a> WITH OFFICE NOTE, LCR 2 FILES, FIXED	TARAF ALI @ TARAP ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R ALI MR S ALI MR M Z SHAH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/102/2024</a> <b>in</b> CrI.A./32/2024	TARAF ALI @ TARAP ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R ALI MR S ALI MR M Z SHAH	PP, ASSAM
10	<a href="#">CrI.A./469/2023</a>	SAHIDUL ALI @ ISLAM @ SHAHIDUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/1240/2023</a> <b>in</b> CrI.A./469/2023	SAHIDUL ALI @ ISLAM @ SHAHIDUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
11	<a href="#">CrI.A./33/2024</a> WITH OFFICE NOTE, FIXED	MAIBOLAL WARISA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B BARUAH MR U RONGPI	PP, ASSAM
12	<a href="#">I.A.(CrI.)/275/2024</a> <b>in</b> CrI.A./1773/2024	SUREN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS V B GOHAIN MR. S DIHINGIA MR I HASSAN MS M CHANGMAI	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./1773/2024</a> (Filing Number)	SUREN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR E	MS V B GOHAIN	
	<b>WITH</b> <a href="#">I.A.(CrI.)/1774/2024</a> (Filing Number)	SUREN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR E	MS V B GOHAIN	
13	<a href="#">I.A.(CrI.)/278/2024</a> <b>in</b> CrI.A./1887/2024	RAM KUMAR CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A BARUAH MR. J P MORE	PP, ASSAM

	<b>WITH</b> <a href="#">Crl.A./1887/2024</a> (Filing Number)	RAM KUMAR CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR. F	MR. A BARUAH	
	<b>WITH</b> <a href="#">I.A.(Crl.)/1888/2024</a> (Filing Number)	RAM KUMAR CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR. F	MR. A BARUAH	
14	<a href="#">I.A.(Crl.)/281/2024</a> <b>in</b> CRL.A(J)/2488/2024	BADAL TANTI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. L DEVI (LEGAL AID COUNSEL)	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(J)/2488/2024</a> (Filing Number)	BADAL TANTI <b>Versus</b> THE STATE OF ASSAM AND ANR A	MS. L DEVI	
	<b>WITH</b> <a href="#">I.A.(Crl.)/2489/2024</a> (Filing Number)	BADAL TANTI <b>Versus</b> THE STATE OF ASSAM AND ANR A	MS. L DEVI	
15	<a href="#">I.A.(Crl.)/282/2024</a> <b>in</b> CRL.A(J)/2512/2024	MOINAL HAQUE <b>Versus</b> STATE OF ASSAM	MRS DIPANJALI BORPUJARI (LEGAL AID COUNSEL)	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(J)/2512/2024</a> (Filing Number)	MOINAL HAQUE <b>Versus</b> THE STATE OF ASSAM A	MRS DIPANJALI BORPUJARI	
<b>HEARING</b>				
16	<a href="#">Crl.A./295/2018</a> 5 Y 11 M 2 D :WITH LCR 4 FILES, P.B.-2, B/O	SRI RAMDHAN NAMASUDRA @ MANORANJAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. A DEVI	MR. S P CHITTAWAT (R2) MR. MD I HAQUE (R2) PP, ASSAM
17	<a href="#">Mat.App./9/2020</a> WITH LCR, B/O	XXXXXXX <b>Versus</b> XXXXXXX	MR G PATHAK MS K DEKA MR I UDDIN	MR. S K MEDHI MR D DAS MS. U K PURKAYASTHA MR. B J TALUKDAR
18	<a href="#">Crl.A./27/2023</a> 1 Y 3 M 16 D :WITH LCR 4 FILES, P.B.-2, B/O	NURU SIKDAR @ NUR SIKANDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MS. R CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MD. A. RASHID (R-2) MR. M HUSSAIN (R-2) MR. R I MONDAL (R-2) MR A.K. MOLLAH (R-2) PP, ASSAM
19	<a href="#">Crl.A./59/2023</a> FIXED	THE STATE (NATIONAL INVESTIGATION AGENCY) <b>Versus</b> ABDUL RAHIM AND ANR.	SC, NIA	MR. D HUSSAIN (r-1,2) MR. R A MAZUMDER (r-1,2)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/03/2024

-

-----

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
13)	MD M S ALI	19-03-2024	To	22-03-2024
14)	MR. B NATH	22-03-2024	To	05-04-2024



15)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
16)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
17)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
18)	S BORGOHAIN	20-03-2024	To	22-03-2024
19)	MR D K BORDOLOI	21-03-2024	To	22-03-2024
20)	MR. K P PATHAK	22-03-2024	To	05-04-2024
21)	MR. A C SARMA	21-03-2024	To	28-03-2024
22)	MS N SAIKIA	22-03-2024	To	29-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday,22nd March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 8

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/146/2024</a>	PRANITA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P BOIRAGI	SC, ELEM. EDU SC, AG MR. S K MEDHI (SC,AG) SC, FINANCE
2	<a href="#">WP(C)/627/2024</a> FIXED	HAJERA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J ISLAM MR. A. HUSSAIN	SC, P AND R.D. GA, ASSAM SC, FINANCE
3	<a href="#">WP(C)/1113/2024</a> FIXED	TARKA BAHADUR CHETRI @ TARKABAHADUR CHETRY AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MS F INTAZ MS C MEDHI MR. W A SHEIKH	SC, INDUSTRIES AND COMMERCE SC, ASIDC SC, FINANCE
4	<a href="#">WP(C)/1353/2024</a> FIXED	SRI DEBASHIS HAZARIKA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS D DAS MR. M K DAS MS. B CHETRY S J DUTTA	SC, CO OP SC, ELECTION COMMISSION.
5	<a href="#">WP(C)/1460/2024</a> FIXED	RITA SUKLABAIIDYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, ELEM. EDU SC, FINANCE
6	<a href="#">WP(C)/1625/2024</a>	DEBOJIT CHAKROBARTY AND 83 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
7	<a href="#">WP(C)/1631/2024</a>	DEEPAK BHUYAR <b>Versus</b> THE INDIAN OIL CORPORATION LTD AND 3 ORS	MR. B BARUAH MR U RONGPI	SC, I O C
8	<a href="#">WP(C)/1636/2024</a> B/O	RIMJIM SAIKIA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. M MORE MR. N D SARMA MR. A BORPUZARI MR. P K SHARMA	DY.S.G.I. SC, NHM SC, HEALTH
9	<a href="#">WP(C)/1646/2024</a>	MAHELA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M S MAZUMDER	SC, PWD ROAD SC, AG SC, FINANCE
10	<a href="#">WP(C)/1648/2024</a>	BINA PANI DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S SAHU MS A ROY	GA, ASSAM

11	<a href="#">WP(C)/1654/2024</a>	DELOWARA BEWA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, P AND R.D. GA, ASSAM SC, FINANCE
12	<a href="#">WP(C)/1660/2024</a>	KHUSBOO HARLALKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	GA, ASSAM SC, AG SC, FINANCE
13	<a href="#">WP(C)/1664/2024</a>	WAHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU SC, SEC. EDU.
14	<a href="#">WP(C)/1670/2024</a>	GOLAK CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD S HOQUE MR. M DEKA MS. E SIDDIQUI	SC, SEC. EDU.
<b>ADMISSION</b>				
15	<a href="#">WP(C)/6073/2019</a> B/O	TINKU DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. N DHAR MR. K K NANDI MR. T U LASKAR MS. S DASGUPTA	GA, ASSAM MR. D NANDI SC, APSC MR. B CHOUDHURY (R8) MS P SARMAH SC, HEALTH
16	<a href="#">WP(C)/4051/2020</a> B/O	SUNIL KUMAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MR. U N CHATTRY MR. O LASKAR MR H J SAIKIA Y SULTANA	MR. A K DUTTA ASSTT.S.G.I.
17	<a href="#">WP(C)/5026/2020</a> FIXED	MANDRILA BASUMATARY <b>Versus</b> STATE OF ASSAM AND 6 ORS.	MR. S DAS MR. N BORUAH MR K DAS	GA, ASSAM SC, AG SC, PWD SC, FINANCE
18	<a href="#">WP(C)/5199/2022</a> FIXED	ANAND KUMAR SIYOTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. A TALUKDAR S BORA	GA, ASSAM MS. M BHATTACHARJEE, ADDL. SR. GA, ASSAM MR. A PHUKAN (R-1) SC, FINANCE
19	<a href="#">WP(C)/6037/2022</a> CAVT. NO.10162/022,	DR. HARI CHANDRA MAHANTA <b>Versus</b> THE DIBRUGARH UNIVERSITY AND 2 ORS.	MR. P MAHANTA MR A ATREYA	MR. K N CHOUDHURY MR. R MAZUMDAR (R3) MR H BEZBARUA (R3) MR. D J DAS FOR CAVEATOR
20	<a href="#">WP(C)/2212/2023</a> FIXED	PROBIN BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N HOSSAIN MR N SARMA MR M MONDAL	SC, ELEM. EDU MR P K BORAH, SC, DEPT. OF SCHOOL EDUCATION. MR. S K TALUKDAR, SC, AG MR. R K TALUKDAR, SC, AG (A&E) MS. S KONWAR, SC, ELEMENTARY EDUCATION DEPT.
21	<a href="#">WP(C)/2697/2023</a> FIXED	NARENDRA NATH BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR K THAKUR MR P R SARMA MR D MEDHI	SC, ELEM. EDU SC, AG MR. S BORA, (R-5) SC, SEBA
22	<a href="#">WP(C)/3408/2023</a> FIXED	MALA BORO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM MR. P K ROY(R-7) MR. S K CHAKRABORTY(R-7) SC, SSA
23	<a href="#">WP(C)/3573/2023</a> FIXED	NARAYAN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM SC, AG SC, FINANCE
24	<a href="#">WP(C)/4498/2023</a>	DR. PANKAJA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. M P SARMA MS D MAHANTA	SC, HIGHER EDU SC, AG SC, FINANCE

25	<a href="#">WP(C)/5093/2023</a> FIXED	SUDARSHANA BATSHAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. Y S MANNAN MR. U K GOSWAMI MS. J DEKA MS. A TALUKDAR	SC, RMSA MR. N HAQUE (r-7,8) MR. A K AZAD (r-7,8) SC, SEC. EDU.
26	<a href="#">WP(C)/6051/2023</a>	DEEPIYOTI CHOUDHURY AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR H K DAS MR. A PHUKAN MS S SARMA HAZARIKA	GA, ASSAM SC, FINANCE
27	<a href="#">WP(C)/6155/2023</a>	RAJU KALITA <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR H BARUAH MR P P PHUKAN	DY.S.G.I.
28	<a href="#">WP(C)/6302/2023</a> FIXED	HIRANYA BARMAN <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
29	<a href="#">WP(C)/6304/2023</a> FIXED	SIMANTA JYOTI BARUAH <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
30	<a href="#">WP(C)/6305/2023</a> FIXED	PRADIP KUMAR SARMA <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND ANR.	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
31	<a href="#">WP(C)/6306/2023</a> FIXED	SANKAR MEDHI <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
32	<a href="#">WP(C)/7252/2023</a> FIXED	MD BABUJAN ALI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR N PATIRI MR. A KHOUND MS. M SHARMA	MRS. R DEVI DY.S.G.I.
<b>ORDERS</b>				
33	<a href="#">I.A.(Civil)/1153/2023</a> in WP(C)/4868/2021	ON THE DEATH OF SOBHA RANI BARUAH @ SUBHA RANI BARUAH@ SUBHA RANI BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ	SC, SEC. EDU.
	<b>WITH</b> <a href="#">WP(C)/4868/2021</a>	SOBHA RANI BARUAH @ SUBHA RANI BARUAH@ SUBHA RANI BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ	SC, EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/1154/2023</a> in WP(C)/4868/2021	ON THE DEATH OF SOBHA RANI BARUAH @ SUBHA RANI BARUAH@ SUBHA RANI BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ	SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/1156/2023</a> in WP(C)/4868/2021	ON THE DEATH OF SOBHA RANI BARUAH @ SUBHA RANI BARUAH@ SUBHA RANI BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ	SC, SEC. EDU.
34	<a href="#">I.A.(Civil)/3647/2023</a> FIXED in WP(C)/5795/2022	ON THE DEATH OF DRONA KANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR S BORTHAKUR MR D GOGOI	GA, ASSAM SC, AG SC, SEC. EDU.
	<b>WITH</b> <a href="#">WP(C)/5795/2022</a>	ON THE DEATH OF DRONA KANTA DAS HIS LEGAL HEIR RUNU DAS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. S BORTHAKUR MR D K MEDHI P BORUAH MR D GOGOI MR H P NEPAL	GA, ASSAM SC, AG MR. B D CHOWDHURY G BAISHYA SC, SEC. EDU.
35	<a href="#">I.A.(Civil)/3678/2023</a> FIXED, IN Review.Pet./67/2020 (D/O), WITH WP(C)/390/2018 (D/O) in Review.Pet./67/2020	NO. 1 DHEMAGARH L.P SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K GOSWAMI	SC, ELEM. EDU

36	<a href="#">I.A.(Civil)/3886/2023</a> FIXED in WP(C)/6651/2023	KANAKESWAR BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/6651/2023</a>	KANAKESWAR BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM
37	<a href="#">Review.Pet./38/2024</a> IN WP(C)/7406/2015 (D/O)	THANESWAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR P KATAKI MRS R BEGUM MS N KASHYAP	SC, P AND R.D. SC, AG
38	<a href="#">WP(C)/132/2024</a>	MANIK DEKA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. S BORA (SC, SSA) MR. N.J. KHATANIAR (SC, SEC. EDU.)
39	<a href="#">I.A.(Civil)/727/2024</a> in WP(C)/7238/2022	AIMONI KAKATI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/7238/2022</a>	AIMONI KAKATI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM SC, FINANCE
40	<a href="#">WP(C)/799/2024</a> FIXED	BICITRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MD S HOQUE MS. A BORUAH MR. M DEKA	GA, ASSAM SC, AG

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/03/2024

-

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
13)	MD M S ALI	19-03-2024	To	22-03-2024
14)	MR. B NATH	22-03-2024	To	05-04-2024
15)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
16)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
17)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
18)	S BORGHAIN	20-03-2024	To	22-03-2024
19)	MR D K BORDOLOI	21-03-2024	To	22-03-2024
20)	MR. K P PATHAK	22-03-2024	To	05-04-2024
21)	MR. A C SARMA	21-03-2024	To	28-03-2024
22)	MS N SAIKIA	22-03-2024	To	29-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday,22nd March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./857/2024</a>	MD. SAH ALOM @ SAHA ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B RAHMAN	PP, ASSAM
2	<a href="#">Bail Appln./863/2024</a>	HEMANTA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	TUN RAJKHOWA	PP, ASSAM
3	<a href="#">Bail Appln./864/2024</a>	FULCHAN BADSHA @ PHUL CHAND BADSHA <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
4	<a href="#">Bail Appln./866/2024</a>	MD. INAMUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR D L NATH	
<b>MOTION</b>				
5	<a href="#">Crl.Rev.P./115/2024</a>	JAINAL ABDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM
6	<a href="#">Crl.Pet./277/2024</a>	RAJIB JAMAL @ PRATAP KR DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR B KALITA	PP, ASSAM
7	<a href="#">AB/540/2024</a>	RAJIB KONCH <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
8	<a href="#">AB/772/2024</a> B/O	QUAMRUL ISALM @ KAMRUP AHMED @ KHALLIN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
9	<a href="#">AB/775/2024</a>	JAHIDUL ISLAM <b>Versus</b> THE UNION OF INDIA AND ANR	MR. A PARAMANIK P. KALITA	DY.S.G.I.
10	<a href="#">AB/780/2024</a>	MUSFIQUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM
11	<a href="#">AB/781/2024</a>	EMAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR MS J MARIYAM	PP, ASSAM

12	<a href="#">AB/782/2024</a>	FORID ULLAH @ RINKU ALI <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
<b>ADMISSION</b>				
13	<a href="#">Crl.Pet./1185/2022</a> WITH LCR (ONE FILE)	MD. SUWEJ FARHAT @ SUWEZ @ RONI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
14	<a href="#">Crl.Pet./169/2023</a>	XXX AND 2 ORS. <b>Versus</b> BARNALI DAS	MR. DITUL DAS MR. R RAHMAN	MR. P HAZARIKA MR. T R SARMA P. BORAH
15	<a href="#">Crl.Rev.P./352/2023</a> WITH LCR 4 FILES, FIXED	SUDIP PAITYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K MIRA MS. L WAJEEDA	MR. N H BARBHUIYA (R-2) MS. N.A. LASKAR (R-2) MS. S. DEY (R-2) PP, ASSAM
<b>WITH</b>				
16	<a href="#">Crl.Rev.P./365/2023</a>	SUDIP PAITYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K MIRA MS. L WAJEEDA	MR. N H BARBHUIYA (r-2) MS. N.A. LASKAR (r-2) MS. S. DEY (r-2) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
17	<a href="#">Bail Appln./3143/2023</a> WITH CASE RECORD(SCANNED COPY),OFFICE NOTE, FIXED	INUCH MIAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
18	<a href="#">Bail Appln./3725/2023</a> WITH CASE RECORD(SCANNED COPY)	PUSAN DAO <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P KATAKI MRS R BEGUM	PP, ASSAM
19	<a href="#">Bail Appln./121/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	SIIVICHO JOHN THRO AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
20	<a href="#">Bail Appln./396/2024</a> FIXED	HRISHIKESH RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM	MS T RAMCHIARY MR. R BORO	PP, ASSAM
21	<a href="#">Bail Appln./543/2024</a> FIXED	MD. ATABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
22	<a href="#">Bail Appln./681/2024</a> FIXED	LILA KANTA SAIKIA <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
23	<a href="#">Bail Appln./684/2024</a> FIXED	AJMAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
24	<a href="#">Bail Appln./701/2024</a> FIXED	ABDUL KAIYAM @ MD. ABDUL KAIYAM <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
25	<a href="#">Bail Appln./707/2024</a> WITH OFFICE NOTE, FIXED	PRADIP DAS @ PRADIP TALUKDAR <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS S BEGUM	SC, NCB
26	<a href="#">Bail Appln./724/2024</a> FIXED	JAHUL KHAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
<b>BAIL HEARING</b>				
27	<a href="#">AB/2812/2022</a> FIXED	BABU BARMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR S PAUL MR R L CHUTIA	PP, ASSAM
28	<a href="#">AB/2112/2023</a> FIXED	MD ASHID ALI <b>Versus</b> THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM

29	<a href="#">AB/2147/2023</a> FIXED	AZIMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
30	<a href="#">AB/3565/2023</a> FIXED	NUR UDDIN SK AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
31	<a href="#">AB/3946/2023</a> FIXED	SIMANTA CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
32	<a href="#">AB/4034/2023</a> FIXED	ALINA AHMED DAWOODANI @ ALINA AHMED @ ELINA AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY	PP, ASSAM
33	<a href="#">AB/83/2024</a> B/O	SUBHAS MUKHARJEE @ SUBHASISH MUKHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J BARMAN MR D J BORO	PP, ASSAM
34	<a href="#">AB/138/2024</a> FIXED	DANESH ALI <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
35	<a href="#">AB/310/2024</a> WITH CASE RECORD AND CASE DIARY(SCANNED COPY), OFFICE NOTE, FIXED	MOJIBUR RAHMAN @ MAJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
36	<a href="#">AB/377/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ROFIQUL ISLAM @ ROFIQUL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
37	<a href="#">AB/434/2024</a> FIXED	SHASHI GUPTA <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. V A CHOWDHURY	PP, ASSAM
38	<a href="#">AB/466/2024</a> FIXED	ALI HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS. R DEVI MS. S. CHANDA	PP, ASSAM
39	<a href="#">AB/485/2024</a> FIXED	RASHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
40	<a href="#">AB/505/2024</a> FIXED	JABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
41	<a href="#">AB/514/2024</a> WITH OFFICE NOTE, FIXED	NOOR AHMED @ NUR AHMED CHOUDHURY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K A MAZUMDER MISS R A CHOUDHURY T MAZUMDER	MS. S B CHOUDHURY (R-2) MR. S K DAS (R-2) PP, ASSAM
42	<a href="#">AB/525/2024</a> WITH OFFICE NOTE, FIXED	JAHIRUL ISLAM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
43	<a href="#">AB/529/2024</a> FIXED	BAHAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
44	<a href="#">AB/645/2024</a> FIXED	SRI JUBUL KUMAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
45	<a href="#">AB/648/2024</a> FIXED	GOLAK KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR. M R Z CHOUDHURY MR S H MAHMUD MS. B CHETIA	PP, ASSAM
46	<a href="#">AB/658/2024</a> FIXED	AHMAD ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM



47 [AB/684/2024](#) CHANDAN KUMAR HALOI MS. S NAZNEEN PP, ASSAM  
 FIXED **Versus** MR. K M HASSAN  
 THE STATE OF ASSAM

**ORDERS**

48 [I.A.\(CrI.\)/706/2022](#) PRAFULLA BORO PP, ASSAM  
 WITH OFFICE NOTE, LCR 4 FILES, **Versus**  
 P.B.-1, FIXED THE STATE OF ASSAM,  
 in CRL.A(J)/112/2019

**WITH** PRAFULLA BORO MR A HUSSAIN, LEGAL AID PP, ASSAM  
[CRL.A\(J\)/112/2019](#) **Versus** COUNSEL  
 THE STATE OF ASSAM

49 [I.A.\(CrI.\)/1129/2023](#) IBRAHIM ALI AND ANR. MR. A T SARKAR PP, ASSAM  
 WITH LCR 4 FILES, B/O **Versus** MR. T AHMED  
 in CrI.A./428/2023 THE STATE OF ASSAM AND ANR. MS S PATAR

**WITH** IBRAHIM ALI AND ANR. MR. A T SARKAR PP, ASSAM  
[CrI.A./428/2023](#) **Versus** S BORGHAIN MS. A THAKURIA (r-2)  
 THE STATE OF ASSAM AND ANR. MS. B DEVI  
 MR. T AHMED  
 MR BAPLU CHAKMA  
 MS S PATAR

50 [I.A.\(CrI.\)/199/2024](#) ARABJAN NESSA AND ANR MR. N H MAZARBHUIYAN PP, ASSAM  
 AB 3383/2023(D/O) **Versus** MS. L WAJEEDA  
 in AB/3383/2023 THE STATE OF ASSAM AND ANR MR. M H SAIKIA  
 MR R I BHUYAN

51 [I.A.\(CrI.\)/283/2024](#) OINAM LAKHIKANTA SINGH MR. K SINGHA SC, NCB  
 WITH CASE RECORD(SCANNED **Versus** MS S BEGUM  
 COPY), FIXED UNION OF INDIA MS N SULTANA  
 in Bail Appln./533/2024

**WITH** OINAM LAKHIKANTA SINGH MS. S K NARGIS SC, NCB  
[Bail Appln./533/2024](#) **Versus** MR. K SINGHA  
 UNION OF INDIA MS S BEGUM  
 MS N SULTANA

=====

LEAVE NOTE OF ADVOCATES FOR 22/03/2024

-

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
13)	MD M S ALI	19-03-2024	To	22-03-2024
14)	MR. B NATH	22-03-2024	To	05-04-2024
15)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
16)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
17)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
18)	S BORGHAIN	20-03-2024	To	22-03-2024
19)	MR D K BORDOLOI	21-03-2024	To	22-03-2024
20)	MR. K P PATHAK	22-03-2024	To	05-04-2024
21)	MR. A C SARMA	21-03-2024	To	28-03-2024
22)	MS N SAIKIA	22-03-2024	To	29-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday,22nd March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 16

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">WP(C)/3336/2023</a> B/O	TILAKA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	GA, ASSAM
<b>MOTION</b>				
2	<a href="#">Cont.Cas(C)/158/2024</a>	SARASWATI DAS <b>Versus</b> M. K. PEGU	MS. N S THAKURIA	
3	<a href="#">Cont.Cas(C)/160/2024</a>	MAHENDRA BARO <b>Versus</b> NARAYAN KONWAR AND 3 ORS.	MR S MUKTAR MR. S RAHMAN MR A N IQBAL	
4	<a href="#">Cont.Cas(C)/162/2024</a>	MIHIR RANJAN DHAR <b>Versus</b> JOHN BERCHMANS EKKA AND 2 ORS.	MR. S BISWAS MS D DEVI	
5	<a href="#">WP(C)/1191/2024</a> FIXED	PURNIMA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	GA, ASSAM SC, REVENUE
6	<a href="#">WP(C)/1261/2024</a>	PRATIVA DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR D KALITA	SC, PWD ROAD SC, FINANCE
7	<a href="#">WP(C)/1375/2024</a> FIXED	JAYANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MR A HOSSAIN SMTI H DEVI	SC, FOREST
8	<a href="#">WP(C)/1603/2024</a> WITH OFFICE NOTE, FIXED	ASSAM MADHYAMIK SIKSHAK ARU KARMACHARI SANTHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	GA, ASSAM SC, EDU
9	<a href="#">WP(C)/1630/2024</a>	MANABJYOTI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR A K DAS MR A.SARKAR MS J AKTAR	GA, ASSAM
10	<a href="#">WP(C)/1633/2024</a>	ANUSIKHA SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K R PATGIRI MR G SARMA MS K BARMAN	GA, ASSAM SC, FINANCE

11	<a href="#">WP(C)/1635/2024</a>	MURUGAN V <b>Versus</b> UNION OF INDIA AND 2 ORS	MR A SHARMA MR I AHMED MR V KUMAR	DY.S.G.I.
12	<a href="#">WP(C)/1642/2024</a>	PURNIMA BALA ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A DAS MS M BHARATI	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
13	<a href="#">WP(C)/1643/2024</a>	PRANJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI	GA, ASSAM SC, P H E
14	<a href="#">WP(C)/1644/2024</a>	JONALI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI	GA, ASSAM SC, P H E
15	<a href="#">WP(C)/1663/2024</a>	BHAGIRATH BASKOTA <b>Versus</b> ASSAM SEEDS CORPORATION LIMITED AND 4 ORS.	MR. S UPADHAY M SHARMA	GA, ASSAM
16	<a href="#">WP(C)/1665/2024</a>	MONJUR AHMED <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR F A LASKAR S HOQUE	SC, P AND R.D. GA, ASSAM SC, P H E
17	<a href="#">WP(C)/1678/2024</a>	BALEN BARO <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, PWD ROAD SC, AG SC, FINANCE
18	<a href="#">WP(C)/1680/2024</a>	SULTAN HAKIMUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D SENAPATI MR. A CHETIA MS. S KATAKEY MS K BHATTACHARYYA	GA, ASSAM SC, REVENUE
19	<a href="#">WP(C)/1684/2024</a>	HITEN KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR D K DAS MR H BETALA MR C KUMAR	SC, AG (A AND E) GA, ASSAM SC, PWD
<b>ADMISSION</b>				
20	<a href="#">WP(C)/861/2017</a> FIXED	JAMAL ALI <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR. S A AHMED MS.F BEGUM	GA, ASSAM
21	<a href="#">WP(C)/7979/2019</a>	NO. G/411669A HAV/GD GOME PUN <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. K GOGOI (C.G.C.) ASSTT.S.G.I.
22	<a href="#">WP(C)/8155/2019</a>	HIREN CH. DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. B BHUYAN MS. L ISLAM MS R SAHIN	MRS. A GAYAN ASSTT.S.G.I.
23	<a href="#">WP(C)/9023/2019</a>	HUSNA ARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MR. U K NAIR MR. M KHAN MR R ISLAM MR J RAHMAN	SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRIN (R-5) MD. I H KHAN (R-5) MR K ISLAM (R-5) SC, BTC
24	<a href="#">WP(C)/9330/2019</a>	HIMEN GOGOI <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 9 ORS.	MR R SENSUA MR. K MOHAMMED MR. S BARTHAKUR	SC, APDCL
25	<a href="#">WP(C)/9441/2019</a> FIXED	BUBUL CHANDRA NEOG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. A SARMA	SC, CO OP V SOLO MS. O KITS MS. J BURAGOHAIN
<b>WITH</b>				
26	<a href="#">WP(C)/3182/2022</a>	BUBUL CHANDRA NEOG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR J P CHAUHAN	SC, CO OP GA, ASSAM SC, FINANCE
<b>WITH</b>				
27	<a href="#">WP(C)/6345/2023</a>	BUBUL NEOG <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. A SARMA	SC, CO OP
28	<a href="#">WP(C)/2245/2020</a>	ABDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR M SARMA MR. T N SRINIVASAN	GA, ASSAM

29	<a href="#">WP(C)/3279/2020</a>	FAIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR A HAQUE	GA, ASSAM SC. REVENUE
30	<a href="#">WP(C)/3280/2020</a>	NOOR AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. JUNM LASKAR MS. A AHMED	SC, PNRD GA, ASSAM
31	<a href="#">WP(C)/152/2021</a> FIXED	SUSHITA PAUL DHAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH MR. P N SHARMA MS S P CHETRY	GA, ASSAM
32	<a href="#">WP(C)/5861/2021</a>	EUSUF ALI SHEIKH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM SC, FINANCE
33	<a href="#">WP(C)/2233/2022</a> FIXED	ALTAF HUSSAIN MOZUMDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A H M R CHOUDHURY SC, P H E	SC, P AND R.D. SC, FINANCE
34	<a href="#">WP(C)/6927/2022</a>	PRADIP KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K SARMA MR. S BORUAH	MR. S C KEYAL, SC, INCOME TAX DEPTT. SC, TRANSPORT DEPTT. SC, A S T C
35	<a href="#">WP(C)/6943/2022</a>	SUKUMAY SAHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R HAZARIKA MR G KAKOTI MR. P THAKURIA MS. D KHAKHALARY	SC, TAXES
36	<a href="#">WP(C)/4843/2023</a> CAVT. NO.09352/023, B/O, WITH CAVT. 935/2023,	MD. MAZID ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA	MR. S HAZARIKA(CAVEATOR) SC, EDU
37	<a href="#">WP(C)/5099/2023</a> FIXED	MANOSHI BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR G BORDOLOI MS. J BURAGOHAIN MR. A METO	SC, HEALTH
38	<a href="#">WP(C)/7136/2023</a>	PULAN DEURI @ PILEN DEORI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	GA, ASSAM
39	<a href="#">WP(C)/211/2024</a> B/O	MUNINDRA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, ELEM. EDU, MR B GOGOI (SC, SCERT)
<b>ORDERS</b>				
40	<a href="#">Arb.P./25/2022</a> SINCE DISPOSED OF, WITH OFFICE NOTE	M/S HCC DSD VNR CONSORTIUM <b>Versus</b> NORTHEAST FRONTIER RAILWAY AND 2 ORS.	MR. A GOYAL MR. A K SAHEWALLA MR. A CHOUDHURY MR. W SHARMA MR P GOGOI	MR H GUPTA SC, RAILWAY
41	<a href="#">Cont.Cas(C)/457/2022</a>	ANJA BHARAT CHOUHAN <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS AND ANR.	M ALAMGEER MR. A H M R CHOUDHURY	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI
42	<a href="#">WP(C)/388/2024</a>	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR M J QUADIR MR S S ISLAM MR. A K HANNAN	SC, HIGHER EDU DY.S.G.I. SC, HEALTH AND F W
<b>HEARING</b>				
43	<a href="#">WP(C)/4195/2020</a> FIXED	DIPAK DEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. Y S MANNAN MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM
44	<a href="#">WP(C)/2192/2021</a> FIXED	CHANDRAMA KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H DAS R BORUAH	GA, ASSAM MR M H AHMED (r-6) I AMIN (r-6) MS. N SULTANA (R NO.6)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/03/2024

-

-----

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
13)	MD M S ALI	19-03-2024	To	22-03-2024
14)	MR. B NATH	22-03-2024	To	05-04-2024
15)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
16)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
17)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
18)	S BORGHAIN	20-03-2024	To	22-03-2024
19)	MR D K BORDOLOI	21-03-2024	To	22-03-2024
20)	MR. K P PATHAK	22-03-2024	To	05-04-2024
21)	MR. A C SARMA	21-03-2024	To	28-03-2024
22)	MS N SAIKIA	22-03-2024	To	29-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday,22nd March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>			
1 <a href="#">Arb.A./18/2015</a> CAVT. NO. 944/2015 B/O	OIL AND NATURAL GAS CORPORATION LIMITED <b>Versus</b> M/S STEEL and GRIP	MR.T DAS MR.A K PODDAR	MR.S R BHATTACHARJEE MR.R DAS MR. R GOSWAMI MR.S BHATTACHARJEE MR.A J GHOSH MS. P. KALITA FOR CAVEATOR
<b>WITH</b> <a href="#">I.A./2137/2015</a> <b>in</b> Arb.A./18/2015	M/S STEEL and GRIP <b>Versus</b> OIL AND NATURAL GAS CORPORATION LIMITED	MR.R DAS MR.A J GHOSH	MS.T DAS
<b>MOTION</b>			
2 <a href="#">CRP/33/2024</a>	CHIDANANDA PATHAK <b>Versus</b> ABDUL KADDUS AND 5 ORS.	SADHAN KALITA MR SUMANTH KAKATI MR P DAS GUNJAN DAS	
3 <a href="#">CRP(IO)/52/2024</a>	PRATAP CHANDRA MEDHI AND 3 ORS <b>Versus</b> EK SARAN BHAGWATI SAMAJ AND ANR	G. DAS J SHARMA MR. P THAKURIA S MEDHI	MR. S CHAMARIA (r-1) MR A N SARMAH (r-1) MR M M ZAMAN
4 <a href="#">CRP(IO)/109/2024</a>	BARUN BORO <b>Versus</b> BHADAI BORO AND 5 ORS	MR R RAJKHOWA B KHAKHLARY MS M GOGOI MS P GOGOI MS. K DEKA U SWARGIARY MS R BEGAM	
5 <a href="#">CRP(IO)/110/2024</a>	MD. SAHABUDDIN AHMED <b>Versus</b> RAHMAN ALI	MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ	
<b>ADMISSION</b>			
6 <a href="#">CRP(IO)/133/2018</a>	SORAB ALI AND 11 ORS. <b>Versus</b> SAHIDUL HAQUE AND 27 ORS.	MS F AHMED MR. T ISLAM MR. T K BHUYAN MR A ALI MS. A MESEN	MR. S CHAUHAN (R1, R2, R4, R6-R11, R12, R14-R20, R22) MR. A R SHOME (R1, R2, R4, R6-R11, R12, R14-R20, R22)

7	<a href="#">CRP(IO)/377/2019</a>	LOVITA DAS <b>Versus</b> ROBIN DEY	MR. S H RAHMAN MR. D A KAIYUM MR. N K KALITA MR. R D BHUYAN MS. U DEKA MS E B GOGOI	MR. B C DAS MR. D A KAIYUM MR. J ISLAM MR. M S MONDAL
8	<b>WITH</b> <a href="#">CRP/199/2016</a>  WITH LCR	ROBIN DEY <b>Versus</b> SMTI MINU DAS and 4 ORS	MR. S H RAHMAN MR. D A KAIYUM MR A UPADHYAY MR E HUSSAIN MS.K JAIN MR.P UPADHYAY MR T BORA	DR.B AHMED(R-2) MR.T ISLAM(R-4,5,6) MR.N HAQUE(R-2) MR.M HUSSAIN(R-2) MR. N K KALITA MR. S CHAUHAN MR. DEBABRAT CHUTIA MR. R D BHUYAN MS. U DEKA MS.F AHMED(R-4,5,6) MS E B GOGOI
9	<a href="#">CRP(IO)/134/2023</a>	SIMANTA BORA AND 3 ORS <b>Versus</b> BIREN BORUAH	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. M DUTTA MR. A LAHKAR
10	<a href="#">Mat.App./9/2024</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	
11	<a href="#">FAO/12/2024</a> FIXED	SHARMILA VIJAY SHETTY <b>Versus</b> B AND A LIMITED	MR B KAUSHIK MR. S HAZARIKA	SC, HDFC BANK
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
12	<a href="#">RSA/31/2023</a> FIXED	MUSTAFA SHAHIDUL ISLAM <b>Versus</b> MUSSTT. MANJULA HOQUE ISLAM AND ANR.	MR P K KALITA MR. K R BOROOAH	MR K K MAHANTA (Sr. Advocate) (r-1) MR. K M MAHANTA MS N BEGUM (r-1) MR S GAUTAM (r-1) M R Sharma (r-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/602/2023</a> in RSA/31/2023	MUSTAFA SHAHIDUL ISLAM <b>Versus</b> MUSSTT. MANJULA HOQUE ISLAM AND ANR.	MR P K KALITA MR. K R BOROOAH	MR P DAS (r-2) GUNJAN DAS (r-2)
	<b>WITH</b> <a href="#">I.A.(Civil)/3133/2023</a> in RSA/31/2023	MUSTAFA SHAHIDUL ISLAM, <b>Versus</b> MUSSTT. MANJULA HOQUE ISLAM,	MR. K R BOROOAH	
13	<a href="#">RSA/45/2024</a> FIXED	ASKAR ALI <b>Versus</b> NABIULLAH SHEIKH AND ANR	MR. I ALAM Ms. R. R. BORAH Ms. R. R. BORAH MR. T SK MR. T SK	GA, ASSAM
<b><u>ORDERS</u></b>				
14	<a href="#">RSA/148/2007</a> WITH LCR	TAIRUNNESSA KHATUN and ORS <b>Versus</b> MUST. BEGUM BIBI and ORS	A M MAZUMDAR A K TALUKDAR S ISLAM F K R AHMED	J PAUL B SARKAR
	<b>WITH</b> <a href="#">MC/1711/2009</a> in RSA/148/2007	TAIRUNNESSA KHATUN and ORS <b>Versus</b> MUST. BEGUM BIBI and ORS		MS.J PAUL MR.P SEN MRB SARKAR
15	<a href="#">RSA/88/2008</a> WITH LCR	SMTI. MAJONI DUTTA <b>Versus</b> SMTI. ARUNA GOSWAMI and 10 ORS.	MS. A BHATTACHARYYA MR. B M CHOUDHURY MR. P KALITA	MR. A DAS (R- 10) MR. S ISLAM (R- 10) MR. M ALI (R- 10) MR. S HOQUE (R- 10) MD. M U AHMED (R MR R BORAH (R- 10)
	<b>WITH</b> <a href="#">MC/2168/2008</a> in RSA/88/2008	MAJONI DUTTA <b>Versus</b> ARUNA GOSWAMI		MR.P KHATANIAR MR.K R SURANA

16	<a href="#">RSA/129/2009</a> WITH LCR	GYAN RANJAN NAG, <b>Versus</b> ALOK GOSWAMI and ORS	MR.B C DAS MISS.S ROY MR. D MAZUMDAR	MS.T GOSWAMI MR.B K GOSWAMI
17	<a href="#">RSA/106/2011</a> CAVT. NO. 520/2011 WITH LCR, WITH ENQUARY REPORT	LAL CHAND CHOUHAN <b>Versus</b> DEEPALI RANI GHOSH AND ORS	MR.P K DEKA MR.R SARMA MR.H DEKA MR.M BURAGOHAIN	MR.R J BORDOLOI MR.G J SAIKIA J TALUKDAR (r-2) MR. R ALI (r-2) MR M BORO (r-2) FOR CAVEATOR
	<b>WITH</b> <a href="#">CRP/312/2010</a> WITH LCR	LAL CHAND CHOUHAN <b>Versus</b> SMTI. DEEPALI RANI GHOSH and ORS	MR.P K DEKA MR. N ALAM MR.R SARMA MR.H DEKA MR.H GUPTA MR.T BHARALI MISSN MAHANTA MR.C K S BARUAH	MR.R J BORDOLOI MR.G J SAIKIA MR.T BARUAH MR.P TALUKDAR J TALUKDAR (r-2) MR. R ALI (r-2) MR.P DEKA MR M BORO (r-2)
19	<a href="#">MC/156/2015</a> in RSA SL. NO. 235965.	JOGEN PATOR, <b>Versus</b> MD. RUSTOM ALI and 5 ORS,	MR.B C DAS MR.U DUTTA	MR.H R A CHOUDHURY(R-1&2) MR. A. AHMED MR. P S BHATTACHARYYA MR.R A CHOUDHURY(R-1&2) MR.A ALAMR-1and2
20	<a href="#">I.A.(Civil)/693/2017</a> WITH LCR in <a href="#">FAO/1/2007</a>	ASSAM FINANCIAL CORPORATION <b>Versus</b> MD. ABDUL HANNAN LASKAR and 9 ORS	MS.R BHATTACHARYYA MR.L P SHARMA MR.S CHAKRABARTY	MR.U K BARMAN(R-1) MR.N AHMED(R-1) MR.H ALI(R-1) MD.S ISLAM(R-1) MR.D BORA MR.H HUSSAIN
	<b>WITH</b> <a href="#">FAO/1/2007</a>	ASSAM FINANCIAL CORPORATION <b>Versus</b> MD. ABDUL HANNAN LASKAR and ORS	MR. S BORA MS J RAJKUMARI MR.S CHAKRABARTY MS.R BHATTACHARYYA MR.L P SHARMA	MR.U K BARMAN(R-1) MR.N AHMED(R-1) MR.H ALI(R-1) MD.S ISLAMR-1 MR.D BORA MR.H HUSSAIN
21	<a href="#">I.A.(Civil)/2862/2018</a> in RSA/63/2007 (D/O), WITH LCR in <a href="#">RSA/63/2007</a>	SUKUMAR DAS and 11 ORS. <b>Versus</b> BIREN DAS and 3 ORS.	MR. SHEELADITYA	MR. B SARMAH MR A K BHARALI
22	<a href="#">I.A.(Civil)/2919/2019</a> in <a href="#">RSA/11020/2019</a>	SRI UDDHAB BARMAN <b>Versus</b> SRI GOPAL BARMAN AND 5 ORS.	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	
	<b>WITH</b> <a href="#">RSA/11020/2019</a> (Filing Number)	SRI UDDHAB BARMAN <b>Versus</b> SRI GOPAL BARMAN AND 5 ORS		
23	<a href="#">FAO/3/2020</a> CAVT. NO.0027/2020	NBCC (INDIA) LTD. AND 3 ORS <b>Versus</b> M/S AGNI SHANTI BUILDTECH (P) LTD	MR. A THAKUR MR T THAKURIA MR. M KALITA MS. J R THAKUR	MS M KASHYAP MR. R K BHUYAN FOR CAVEATOR
24	<a href="#">I.A.(Civil)/780/2020</a> in <a href="#">RSA/16193/2019</a>	SMTI. BHANUMATI KALITA <b>Versus</b> ON THE DEATH OF KALICHARAN NATH, HIS LEGAL HEIRS REPRESENTING AND 2 ORS.	MR. R K BHUYAN MR. S A HUSSAIN MR D J HALOI	MR D C NATH MS A HUSSAIN (r-2) G BORO (r-2) R BARMAN (r-2)
	<b>WITH</b> <a href="#">RSA/16193/2019</a> (Filing Number)	SMTI. BHANUMATI KALITA <b>Versus</b> ON THE DEATH OF KALICHARAN NATH, HIS LEGAL HEIRS SMTI SABITRI NATH AND 8 ORS		
25	<a href="#">RSA/139/2021</a>	FORIDUR SK. @ FARIDUR RAHMAN AND 2 ORS. <b>Versus</b> JOYNAL ABEDIN	MR. N ALAM R K MR. A RAHMAN	MR. P S DEKA MR. B K BHAGAWATI MR. K MOHAMMED MR B S DEKA



26	<a href="#">FAO/36/2023</a> CAVT. NO.07272/023,  <b>WITH</b> <a href="#">I.A.(Civil)/2044/2023</a> in FAO/36/2023	MAKHANI BARUAH AND ANR. <b>Versus</b> HARI NARAYAN BORAH AND 6 ORS.	MR. M NATH MR. D P BORAH MR U GHOSH	MR R CHAKRAVORTY MS. R. ENGJAIFI FOR CAVEATOR
27	<a href="#">Tr.P.(C)./63/2023</a>	MAKHANI BARUAH AND ANR <b>Versus</b> HARI NARAYAN BORAH AND 6 ORS. SMTI. RANJU TALUKDAR <b>Versus</b> NIRANJAN OJHA	MR. M NATH MR. D P BORAH MR U GHOSH  MR U S BORGHAIN C. SARMAH	MR R CHAKRAVORTY MS. R. ENGJAIFI FOR CAVEATOR
28	<a href="#">I.A.(Civil)/67/2023</a> IN RSA 89/2001(D/O), B/O in RSA/89/2001  <b>WITH</b> <a href="#">I.A.(Civil)/4127/2019</a>  <b>WITH</b> <a href="#">I.A.(Civil)/4128/2019</a>  <b>WITH</b> <a href="#">I.A.(Civil)/3345/2022</a>	ON THE DEATH OF LT. DHAJENDRA CH. SINGHA <b>Versus</b> MD MOTIOR RAHMAN and ORS  SMTI ROMBHABATI SINGHA (WIFE) and 9 ORS <b>Versus</b> MD MOTIOR RAHMAN and 16 ORS  SMTI ROMBHABATI SINGHA (WIFE) and 9 ORS <b>Versus</b> MD MOTIOR RAHMAN and 16 ORS  ON THE DEATH OF LT. DHAJENDRA CH. SINGHA <b>Versus</b> MD MOTIOR RAHMAN and ORS	MR. S K SAHARIAH MR D C NATH  MR. S K SAHARIAH MR D C NATH  MR. S K SAHARIAH MR D C NATH  MR. S K SAHARIAH MR D C NATH	MR. A C SARMA (R-1,2) MS. R CHOUDHURY (R-4 (2,3,4,5,7 AND 8) MR G BHARADWAJ(R-1,2) MR N BRAHMA(R-1,2)
29	<a href="#">I.A.(Civil)/189/2023</a> IN RSA/126/2008 (D/O), WITH LCR in RSA/126/2008 <b>WITH</b> <a href="#">MC/4/2023</a>	MD. HARMUZ ALI PRAMANIK <b>Versus</b> MD. SAFIUDDUN SARKAR AND 4 ORS  MD. HURMUZ ALI PRAMANIK <b>Versus</b> MD. SAFIDUDDUN SARKAR AND 4 ORS	MR. S K GHOSH	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA  MR. N DHAR MR. T U LASKAR MS. S DASGUPTA
30	<a href="#">CRP(IO)/307/2023</a> FIXED  <b>WITH</b> <a href="#">Test.App./6039/2022</a> (Filing Number)  <b>WITH</b> <a href="#">I.A.(Civil)/1592/2022</a>  <b>WITH</b> <a href="#">I.A.(Civil)/6042/2022</a> (Filing Number)	SMITA ROY @ BURI ROY AND ANR <b>Versus</b> SIMA ROY AND ANR  SMITA ROY @ BURI ROY AND ANR. <b>Versus</b> SIMA ROY AND ANR. F  SMITA ROY @ BURI ROY AND ANR. <b>Versus</b> SIMA ROY AND ANR. F	MR. B HALDAR R L CHUTIA  MR. A C SARMA	MR. O LASKAR (R1)    MR. O LASKAR
32	<a href="#">I.A.(Civil)/1409/2023</a> in Mat.App./4631/2023  <b>WITH</b> <a href="#">Mat.App./4631/2023</a> (Filing Number)	XXXX XXXX <b>Versus</b> XXXX XXXX  XXXX XXXX <b>Versus</b> XXXX XXXX	MS. M BORAH S KALITA MS. S. DUTTA  MS. M BORAH	MS. D GHOSH legal aid counsel
33	<a href="#">FAO/16/2024</a> FIXED	DIPTI MEDHI AND 2 ORS <b>Versus</b> BHAGEN MEDHI AND 21 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR. ANANTA RAM MEDHI (r-1 to 7,9,10,12 to 21) MS. K MEDHI (r-1 to 7,9,10,12 to 21) MD. K AHMED (r-1 to 7,9,10,12 to 21)

	<b>WITH</b> <a href="#">I.A.(Civil)/668/2024</a> in FAO/16/2024	DIPTI MEDHI AND 2 ORS <b>Versus</b> BHAGEN MEDHI AND 21 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
34	<a href="#">I.A.(Civil)/150/2024</a> WITH LCR in RSA/90/2021	MD. MOKBUL HUSSAIN AND ANR <b>Versus</b> MD. JALAL UDDIN @ JAMALUDDIN AND 17 ORS E	MR. M U MAHMUD MR S ISLAM	MS. R CHOUDHURY
	<b>WITH</b> <a href="#">RSA/90/2021</a>	MD. MOKBUL HUSSAIN AND ANR <b>Versus</b> MD. JALAL UDDIN @ JAMALUDDIN AND 17 ORS	MR. M U MAHMUD MR. M ALI MR S ISLAM	MS. R CHOUDHURY (r-- -18) MR N RAHMAN (r-1-18) MS S S ZIA
35	<a href="#">I.A.(Civil)/316/2024</a> FIXED in Intest.Cas./7/2023	NILAM HAZARIKA, <b>Versus</b> PRAKITI DAS AND 4 ORS	MR G N SAHEWALLA MR G N SAHEWALLA MD ASLAM MS. S. TODI	MR. N K HALOI MR. K M HASSAN
	<b>WITH</b> <a href="#">Intest.Cas./7/2023</a>	PRAKITI DAS <b>Versus</b> NILAM HAZARIKA AND 4 ORS.	MR. N K HALOI MR D GOSWAMI MR. K M HASSAN MR K BARMAN MR S AFRIDI	MR G N SAHEWALLA( r-1) MD ASLAM( r-1) MS. S. TODI( r-1) MS K SARMA ( r-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/3323/2023</a> in Intest.Cas./7/2023	PRAKITI DAS <b>Versus</b> NILAM HAZARIKA AND 4 ORS.	MR. N K HALOI MR. K M HASSAN	
<b>HEARING</b>				
36	<a href="#">CRP/22/2018</a> WITH LCR, B/O	ABHIJIT HAZARIKA <b>Versus</b> BASANTA KUMAR RAI	MR. B H BASUMATARY MR. B CHAKRAVARTY MR. M R ADHIKARI	MS. B CHOUDHURY MR. S SAHU MS. J DAS
37	<a href="#">CRP/62/2018</a> WITH LCR, B/O	ABHIJIT HAZARIKA <b>Versus</b> SAMMER ALI	MR. B CHAKRAVARTY MR. M R ADHIKARI	MS. B CHOUDHURY MR. S SAHU
<b>STAY MATTERS</b>				
38	<a href="#">CRP/66/2020</a>	M/S EASTERN ROAD CARRIERS AND 2 ORS. <b>Versus</b> SMT. JENITHA SANGMA AND 6 ORS.	MR. A SARMA MR M K ROY	
39	<a href="#">CRP/92/2022</a>	M/S KIRBY BUILDING SYSTEMS AND STRUCTURES INDIA PRIVATE LTD. <b>Versus</b> M/S SURFACE TECH (INDIA) PVT. LTD.	MR. I CHOWDHURY SR ADV MR A CHOWDHURY MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	MR. S B PRASAD
40	<a href="#">CRP(IO)/323/2022</a>	NEELOTPAL BHATTACHARJEE AND 2 ORS. <b>Versus</b> SMT. JOBA BHATTACHARJEE AND 2 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	MS. R CHOUDHURY MR. A H M R CHOUDHURY
41	<a href="#">Tr.P.(C)/26/2023</a>	BARNALI DEKA <b>Versus</b> MUNINDRA DAS	MR. P K BARMAN MRS. D DAS BARMAN MS. P CHUTIA	
42	<a href="#">Tr.P.(C)/52/2023</a>	SMTI. RINKI SINGH <b>Versus</b> BIKASH KUMAR SINGH	MR. P SAIKIA (LEGAL AID COUNSEL)	MR. I CHOUDHURY R L CHUTIA
43	<a href="#">CRP/67/2023</a>	SUNIL GOSWAMI AND 3 ORS. <b>Versus</b> SUBRATA GOSWAMI AND 2 ORS.	MR P SHARMAH MR R CHETRY	MR. P CHOUDHURY (r-1 to 3) MR. M DAS (r-1 to 3)
44	<a href="#">CRP(IO)/173/2023</a> FIXED	GOVINDRA CHANDRA PAUL <b>Versus</b> CANARA BANK	MS B DEVI MR. P BORAH	MR S BORTHAKUR MR. M SHARMA MS. S YASMIN MR P H KONWAR

45	<a href="#">CRP(IO)/232/2023</a>	CHANDRANI BAGCHI <b>Versus</b> ABHIJIT BAGCHI	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI
46	<a href="#">Tr.P.(C)/20/2024</a>	RAMISA BEGUM @ ROMISA BEGUM AND ANR. <b>Versus</b> ANJUMA BEGUM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	
47	<a href="#">Tr.P.(C)/22/2024</a> FIXED	SAGARIKA PAUL <b>Versus</b> RUPAK SARKAR	MR. N K KALITA MR D DEKA	MR. S K SINGH MR. A GANGULY MR. A DHANUKA
48	<a href="#">CRP(IO)/34/2024</a>	PRATAP CHANDRA MEDHI AND 3 ORS <b>Versus</b> EK SARAN BHAGWATI SAMAJ AND ANR (E)	G. DAS J SHARMA MR. P THAKURIA S MEDHI	MR. S CHAMARIA MR A N SARMAH

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/03/2024

-

-----

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
13)	MD M S ALI	19-03-2024	To	22-03-2024
14)	MR. B NATH	22-03-2024	To	05-04-2024
15)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
16)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
17)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
18)	S BORGHAIN	20-03-2024	To	22-03-2024
19)	MR D K BORDOLOI	21-03-2024	To	22-03-2024
20)	MR. K P PATHAK	22-03-2024	To	05-04-2024
21)	MR. A C SARMA	21-03-2024	To	28-03-2024
22)	MS N SAIKIA	22-03-2024	To	29-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday,22nd March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 <a href="#">Bail Appln./849/2024</a>	NOMAN UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
2 <a href="#">Bail Appln./850/2024</a>	GAPENDRA DAS @ DIPAK <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
3 <a href="#">Bail Appln./851/2024</a>	SMTI. KAJAL DEVI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH M HUSSAIN	PP, ASSAM
4 <a href="#">Bail Appln./853/2024</a>	RAJESH LAKANDRI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
5 <a href="#">Bail Appln./861/2024</a>	MOMINUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A KHAN MR. M R SODIAL	PP, ASSAM
6 <a href="#">Bail Appln./862/2024</a> B/O	RAJVEER SINGH <b>Versus</b> THE UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
<b>MOTION</b>			
7 <a href="#">AB/660/2024</a> FIXED	PARBIN SULTANA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MD S HOQUE MR. M DEKA MS. E SIDDIQUI	PP, ASSAM
8 <a href="#">AB/769/2024</a>	SATYAJIT GOPE <b>Versus</b> THE STATE OF ASSAM	MS D BORGHAIN MS G SUTRADHAR MR. P GOHAIN MS. M SARMAH MS M BORAH	PP, ASSAM
<b>ADMISSION</b>			
9 <a href="#">Crl.Rev.P./206/2023</a> PART-HEARD, LCR 2 FILES(SCANNED COPY), FIXED <b>WITH</b> <a href="#">I.A.(Crl.)/1011/2023</a> in Crl.Rev.P./206/2023	DHAN SINGH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR	PP, ASSAM
	DHAN SINGH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR MR A H SARKAR H R KHAN	PP, ASSAM SC, CBI

10	<b>WITH</b> <a href="#">Bail Appln./3353/2023</a>	DHAN SINGH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR	PP, ASSAM SC, CBI
11	<a href="#">Crl.Pet./1264/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	JULIMON BORO <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G CHAMUAH MR J A AHMED	PP, ASSAM
12	<a href="#">Crl.Pet./69/2024</a> B/O	RAMEZ ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN	PP, ASSAM
13	<a href="#">Crl.Pet./188/2024</a> FIXED	NILAN SINGHA @ NILON SINGHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M DUTTA MS. S DEV MR. M DEY MR. J MAHANTA	MR. M ALI (R-2) MS. A CHAKMA (R-3) MR. J. ISLAM (R-2) MR. J. E. SARKAR (R-2) PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
14	<a href="#">Bail Appln./2998/2023</a> WITH CASE RECORD(SCANNED COPY)	NUR ALOM <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
15	<a href="#">Bail Appln./3621/2023</a> WITH CASE RECORD(SCANNED COPY)	INDRAJIT MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
16	<a href="#">Bail Appln./3823/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	PRASENJIT SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS R BEGUM MR. N J DUTTA MR R A AHMED MR M AHMED	MR. I CHOUDHURY(R- 2) MS. D SAIKIA (AMICUS CURAIE, R-2) R L CHUTIA(R- 2) PP, ASSAM
17	<a href="#">Bail Appln./3904/2023</a> WITH CASE RECORD(SCANNED COPY)	LALROHLU HMAR @ LALRUHLU HMAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR A BASUMATARY	SC, DRI
18	<a href="#">Bail Appln./3941/2023</a> WITH CASE RECORD(SCANNED COPY)	CHECHHAM HEFAJUDDIN <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
19	<a href="#">Bail Appln./4075/2023</a> WITH CASE RECORD(SCANNED COPY)	DONGKHAMSIAM PAITE AND ANR <b>Versus</b> THE UNION OF INDIA	MR. C K NATH MR. S MUNIR	SC, DRI
20	<a href="#">Bail Appln./4088/2023</a> WITH CASE RECORD(SCANNED COPY)	LENMINTHANG KIPGEN AND 2 ORS <b>Versus</b> THE UNION OF INDIA	MR. C K NATH MR. S MUNIR	SC, DRI
21	<a href="#">Bail Appln./4359/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	SOFIQL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
22	<a href="#">Bail Appln./4409/2023</a> WITH CASE RECORD(SCANNED COPY)	ANAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
23	<a href="#">Bail Appln./166/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	SHAHIDA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
24	<a href="#">Bail Appln./177/2024</a> WITH CASE RECORD(SCANNED COPY)	RAJIB ROY <b>Versus</b> UNION OF INDIA	MR. A DUTTA	SC, NCB
25	<a href="#">Bail Appln./212/2024</a> WITH CASE RECORD(SCANNED COPY)	NUR ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	MR A N AHMED (R-2) PP, ASSAM
26	<a href="#">Bail Appln./338/2024</a> WITH CASE RECORD(SCANNED COPY)	SAHIL SHARMA AND ANR <b>Versus</b> UNION OF INDIA	MR. D K BAIDYA MR. M S HUSSAIN	SC, CUSTOMS
27	<a href="#">Bail Appln./404/2024</a> FIXED	PRANJAL DAS <b>Versus</b> THE STATE OF ASSAM	MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
28	<a href="#">Bail Appln./460/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	ISLAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM

29	<a href="#">Bail Appln./464/2024</a> FIXED	MAIDUL ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED MS. S DEVI	PP, ASSAM
30	<a href="#">Bail Appln./613/2024</a> FIXED	AJIT RABHA @ GARO <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
31	<a href="#">Bail Appln./633/2024</a> WITH OFFICE NOTE, FIXED	JASHIR UDDIN BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM	MS B DEVI MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
32	<a href="#">Bail Appln./653/2024</a> FIXED	ASHRAFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN J ISLAM MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
33	<a href="#">Bail Appln./669/2024</a> FIXED	HITESWAR BAISHYA <b>Versus</b> THE STATE OF ASSAM	MS. N BEGUM MR P DAS A DAS MS N BARUAH	PP, ASSAM
34	<a href="#">Bail Appln./677/2024</a> FIXED	MANGILAL BISHNOI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR G K DEKA MR C GOGOI MR. A M BARUAH	PP, ASSAM
35	<a href="#">Bail Appln./697/2024</a> FIXED	ABDUL KADIR ZILANI <b>Versus</b> THE STATE OF ASSAM	MR BHARGAV DAS MR ARINDAM BARUAH MS LUBNA CHOUDHURY	PP, ASSAM
36	<a href="#">Bail Appln./736/2024</a> FIXED	MOSTAFA ALI <b>Versus</b> THE STATE OF ASSAM	MR. D J SARMA MR S A BARBHUYAN T A LASKAR	PP, ASSAM
37	<a href="#">Bail Appln./748/2024</a> FIXED	SONU ALI <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM

**BAIL HEARING**

38	<a href="#">AB/1638/2023</a>	APU RANJAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
39	<a href="#">AB/3243/2023</a> FIXED	JUAL ALI @ JUWEL AL <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
40	<a href="#">AB/240/2024</a> FIXED	REJIYA KHATUN <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM MR. S UDDIN	PP, ASSAM
41	<a href="#">AB/262/2024</a> FIXED	TUWARAM DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY MD E AHMED MD IMRAN	PP, ASSAM
42	<a href="#">AB/313/2024</a> FIXED	NASHIR UDDIN MOLLAH @ NASHIR MOLLAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM MR N MUHTARIM (R-2)
43	<a href="#">AB/374/2024</a> FIXED	DEWAN HAIDAR ALI <b>Versus</b> THE STATE OF ASSAM	MR J MOLLAH MR J DAS MRS. A BHANU MS. S P DAS	PP, ASSAM
44	<a href="#">AB/415/2024</a> FIXED	MOJMUJUL ISLAM AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
45	<a href="#">AB/445/2024</a> FIXED	ZAKINUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. A HUSSAIN MR R ISLAM S PAUL	PP, ASSAM

46	<a href="#">AB/532/2024</a> FIXED	NAKIBUR RAHMAN @ NEKIB RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR G PATHAK	PP, ASSAM
47	<a href="#">AB/563/2024</a> FIXED	MINTU BORUAH @ MINTU BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA MR K M BORA	PP, ASSAM
48	<a href="#">AB/579/2024</a> FIXED	JUMMA KHAN <b>Versus</b> THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
<b>ORDERS</b>				
49	<a href="#">I.A.(CrI.)/862/2023</a> FIXED in CrI.Rev.P./9300/2023 <b>WITH</b> <a href="#">CrI.Rev.P./9300/2023</a> (Filing Number)	BABLU NATH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B K DAS MR. M H LASKAR	MR. S DUTTA (R-2) PP, ASSAM
		BABLU NATH <b>Versus</b> THE STATE OF ASSAM AND ANR (B)	MR. M H LASKAR	
50	<a href="#">I.A.(CrI.)/937/2023</a> AB 144/2023(D/O) in AB/144/2023	LAISHRAM LADU SINGH <b>Versus</b> THE STATE OF ASSAM,	MR. A LAL	PP, ASSAM
51	<a href="#">CrI.Pet./251/2024</a> FIXED	DEEPANKAR BORO AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S HAZARIKA MR. H BURAGOHAIN	PP, ASSAM
<b>HEARING</b>				
52	<a href="#">CrI.Pet./889/2019</a> FIXED	CHINTU SUKLABADHYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	MR. S BISWAS (r-2) MR. S BISWAS (r-2) PP, ASSAM
53	<a href="#">I.A.(CrI.)/561/2023</a> WITH LCR 3 FILES, B/O in CrI.A./228/2023 <b>WITH</b> <a href="#">CrI.A./228/2023</a>	MOKLESUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
		MOKLESUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/03/2024

-

-----

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
13)	MD M S ALI	19-03-2024	To	22-03-2024
14)	MR. B NATH	22-03-2024	To	05-04-2024
15)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
16)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
17)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
18)	S BORGHAIN	20-03-2024	To	22-03-2024
19)	MR D K BORDOLOI	21-03-2024	To	22-03-2024
20)	MR. K P PATHAK	22-03-2024	To	05-04-2024
21)	MR. A C SARMA	21-03-2024	To	28-03-2024







## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday,22nd March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/138/2024</a> FIXED	KALICHARAN MANDAL <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI MS B CHAUHAN	MR. D NATH SENIOR ADVOCATE
2	<b>WITH</b> <a href="#">WP(C)/8309/2022</a>	KALICHARAN MANDAL AND 206 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	GA, ASSAM SC, REVENUE
3	<a href="#">Cont.Cas(C)/159/2024</a>	RAMA KANTA DAS AND 4 ORS. <b>Versus</b> MUNINDRA NATH NGATEY	MR R S CHAUHAN MS. D CHAUHAN MD. K ISLAM	
4	<a href="#">Cont.Cas(C)/161/2024</a>	ROSNA BEGUM <b>Versus</b> GYANENDRA DEV TRIPATHI AND ANR	MR. W RAHMAN	
5	<a href="#">Cont.Cas(C)/163/2024</a>	MINATI DAS <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS		
6	<a href="#">Cont.Cas(C)/164/2024</a>	HASSEN MALLIK <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS		
7	<a href="#">WP(C)/1278/2024</a> FIXED	CITY MONTESSORI HIGH SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MS S DEV MR. N BARDOLOI	GA, ASSAM
8	<a href="#">WP(C)/1341/2024</a> FIXED	HIBRUL AHMED BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R PHUKAN MR. P TALUKDAR	GA, ASSAM SC, PWD
9	<a href="#">WP(C)/1526/2024</a> FIXED	SHARMISTHA DEB AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM

10	<b>WITH</b> <a href="#">WP(C)/168/2024</a>	SHARMISTHA DEB AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR. M BISWAS(r-7,8,9 and 10) S K DAS(r-7,8,9 and 10)
11	<a href="#">WP(C)/1628/2024</a>	MOTIOR RAHMAN AND 70 ORS <b>Versus</b> UNION OF INDIA AND 7 ORS	MR A RAHMAN	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
12	<a href="#">WP(C)/1638/2024</a>	NORTH EASTERN BUDDHIST CULTURAL ASSOCIATION AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 11 ORS	MR. K N CHOUDHURY MR. R M DEKA MR A DAS	GA, ASSAM DY.S.G.I.
13	<a href="#">WP(C)/1645/2024</a>	PARAMA PATOWARY <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	GA, ASSAM DY.S.G.I. SC, REVENUE
14	<a href="#">WP(C)/1647/2024</a>	AIRPLAZA RETAIL HOLDINGS PRIVATE LTD <b>Versus</b> THE STATE OF ASSAM AND 28 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	SC, GMC SC, GDD
15	<a href="#">WP(C)/1649/2024</a>	DHIRAJ DEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H BARUAH MR P BORAH MR P P PHUKAN	GA, ASSAM
16	<a href="#">WP(C)/1652/2024</a>	KUSUM KOCHAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J KALITA DIKSHITA DEKA	SC, REVENUE
17	<a href="#">WP(C)/1653/2024</a>	GAMBARU MUCHAHARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. SUDAKSHINA K. MS. P BORAH	GA, ASSAM SC, BTC
18	<a href="#">WP(C)/1659/2024</a>	REBA KANTA GOGOI <b>Versus</b> STATE BANK OF INDIA AND 4 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	
19	<a href="#">WP(C)/1667/2024</a>	JALAL UDDIN AND 18 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM SC, REVENUE
20	<a href="#">WP(C)/1675/2024</a>	KHURSHIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
21	<a href="#">WP(C)/1679/2024</a>	PARESH KUMAR CHUTIA @ PORESH KUMAR CHUTIA @ PORESH CHUTIA <b>Versus</b> THE INSURANCE OMBUDSMAN AND ANR	MD. S ALOM MS. A BEGUM MR. M S ALAM MR S J SHAMIM	
<b>ADMISSION</b>				
22	<a href="#">WP(C)/4606/2020</a> PART-HEARD, FIXED	NO. 115330082 EX RT/GD MUSTAQUE AHMED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR M J QUADIR MR. K MIRA MR S S ISLAM AMICUS CURIAE	MR. S K MEDHI ASSTT.S.G.I.
23	<a href="#">WP(C)/201/2024</a> PART-HEARD, FIXED	ANANTA ROY AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	S R BARUAH MR B CHOUDHURY SC, AGRICULTURE DEPARTMENT SC, NHIDC SC, REVENUE
24	<b>WITH</b> <a href="#">WP(C)/203/2024</a>	ABDUL MATIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	MR. S. R BARUAH MR B CHOUDHURY (SC, AGRICULTURE DEPT.) SC, NHIDC SC, REVENUE

25	<a href="#">WP(C)/4779/2015</a> FIXED	PURBAJYOTI CHUTIYA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.P K DEKA MR. S ALAM	GA, ASSAM(R-1) MR.R GOSWAMI(R- 7-9) MS.B DEKA(R- 7-9) MS.S DAS(R- 7-9) MS.S BISWAS(R- 7-9) MS.A BARMANR- 7-9 MR. T.R. GOGOI, SC, HOUSING BOARD MR.C GOSWAMI(R-3, 5 & 7)
26	<a href="#">WP(C)/4798/2017</a> FIXED	NURJAHAN SULTANA <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MS.D GHOSH MS.N DEKA	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
27	<a href="#">WP(C)/6362/2017</a> FIXED	HAJI MOHAMMOD ALI @ MD. MAHMUD ALI <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.S K ROY MR.M M RAY	SC, P AND R.D. GA, ASSAM
28	<a href="#">WP(C)/5860/2018</a> FIXED	PREM KANTA BORUAH AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D BORAH MR. R DOWARAH	GA, ASSAM MR. J HANDIQUE SC, REVENUE
29	<a href="#">WP(C)/5094/2020</a> FIXED	M/S BHAURAM JODHRAJ <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S DEKA MS. J BORO	GA, ASSAM MS. K PHUKAN, GA, ASSAM (R-3,4) MR. S K MEDHI MR. A K DUTTA (R-1,2) ASSTT.S.G.I.
30	<a href="#">WP(C)/1637/2021</a> FIXED	MORZINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR M HUSSAIN	GA, ASSAM SC, PWD
31	<a href="#">WP(C)/2653/2021</a> FIXED	SANJAY SARKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	MR B GOGOI, SC, FINANCE & TAXATION DEPTT. SC, EXCISE DEPTT.
32	<a href="#">WP(C)/4519/2021</a> FIXED	HAFIZ MD. BAZLUR RAHMAN CHOUHDURY <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN	MR A R BHUYAN (R8) GA, ASSAM MR. S K GHOSH (R- 6,10,11) MS F AHMED (R-6,10,11) MR N Z CHOUHDURY (R8) MRS. J BEGUM (R8) MR S ABDULLAH (R8) MS. Y AKHTAR (R8) SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/1655/2021</a> in WP(C)/4519/2021	SALEH AHMED <b>Versus</b> HAFIZ MD. BAZLUR RAHMAN CHOUHDURY AND 10 ORS. B	MR. S K GHOSH (R- 6,10,11) MS F AHMED (R-6,10,11)	GA, ASSAM
33	<a href="#">WP(C)/6754/2021</a> FIXED	ROUSHANARA BEGUM SADOIL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUHDURY MR. M A CHOUHDURY	GA, ASSAM MR. B J GHOSH (R-6) MR. S P CHOUHDURY (R-4) MR. I ALAM (R-6) MR. T SK (R-6)
34	<a href="#">WP(C)/1910/2022</a> FIXED	KRISHNA KANTA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B BARUAH LEGAL AID COUNSEL	GA, ASSAM MR GOPAL (r-4) MS. N UPADHYAY (r-7) MR. P DAS (r-7)
35	<a href="#">WP(C)/3335/2022</a> FIXED	ANZITA SAIKIA <b>Versus</b> UNION OF INDIA AND ANR		MR. S C KEYAL MR. K GOGOI MR. K GOGOI
36	<a href="#">WP(C)/6180/2022</a> FIXED	CENTURY PLYBOARDS (I) LIMITED AND ANR <b>Versus</b> UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, CUSTOMS

**WITH**  
[I.A.\(Civil\)/392/2023](#)  
in WP(C)/6180/2022

CENTURY PLYBOARDS (I) LIMITED AND  
ANR

**Versus**

UNION OF INDIA AND 4 ORS

DR. ASHOK SARAF  
MR P BARUAH  
MR S J SAIKIA  
MR. N N DUTTA  
MR P K BORA  
B SARMA  
MR. G. DUTTATRAY

SC, CUSTOMS

37 [WP\(C\)/7842/2022](#)  
FIXED

ON THE DEATH OF DEBENDRA NATH  
SARMA, HIS LEGAL HEIR SMTI. MILAN  
DEVI AND 4 ORS.

**Versus**

THE STATE O ASSAM AND 5 ORS.

MR. M KALITA  
MR M SARMA  
MR. N M DAS  
MR. J HATIMURIA

GA, ASSAM  
SC, P W D  
SC, REVENUE

38 [WP\(C\)/2051/2023](#)  
FIXED

CAPT. RAKESH KUMAR DAS

**Versus**

THE GOVT. OF ASSAM AND 4 ORS

MR. S BANIK  
MRS. A GAYAN  
MS P RABHA

GA, ASSAM  
MR. K GOGOI

39 [WP\(C\)/4572/2023](#)  
B/O

UNION OF INDIA AND 3 ORS

**Versus**

STATE OF ASSAM AND 5 OTHERS

MR. B CHAKRAVARTY  
SC, C.G.C.

DR. B AHMED (R-5)  
GA, ASSAM  
MR A U AHMED (R-5)  
MS. H SARMA (R-5)  
SC, REVENUE

40 [WP\(C\)/4806/2023](#)  
FIXED

PRABEEN KR. MASKARA

**Versus**

THE STATE OF ASSAM 3 ORS

MR. R HAZARIKA  
MR. C CHAKRAVARTY

GA, ASSAM  
SC, REVENUE

41 [WP\(C\)/5176/2023](#)  
FIXED

SIRAJUL HOQUE MANDAL AND ANR

**Versus**

THE STATE OF ASSAM AND 4 ORS

MR. R ALI  
MR H A AHMED  
MR A S SK

GA, ASSAM  
MR S MUKTAR (R-5)  
MR. S RAHMAN (R-5)  
SC, REVENUE

42 [WP\(C\)/5437/2023](#)  
B/O

SAHADUL HUSSAIN

**Versus**

THE STATE OF ASSAM AND 4 ORS

MR B P BORAH  
MR P J DUTTA  
MR H MAZUMDER

SC, P W D  
SC, FINANCE

43 [WP\(C\)/351/2024](#)  
FIXED

KOSMIKA SENGYUNG AND 2 ORS

**Versus**

THE STATE OF ASSAM AND 9 ORS

MR B D DAS  
MR H K SARMA  
MR. D THAOSEN

GA, ASSAM  
SC, DIMA HASAO  
SC, APGC

44 [WP\(C\)/353/2024](#)  
FIXED

ZAKIR HUSSAIN LASKAR

**Versus**

THE UNION OF INDIA AND 5 ORS

MR F Z MAZUMDER

GA, ASSAM  
DY.S.G.I.  
SC, NHIDC

45 [WP\(C\)/550/2024](#)  
FIXED

METROPOLITAN TRANSPORT  
ASSOCIATION GUWAHATI

**Versus**

THE STATE OF ASSAM AND 2 ORS

MR K K MAHANTA (Sr.  
Advocate)  
MR. A SARMAH  
MR. K M MAHANTA  
MS N BEGUM  
MR S GAUTAM

SC, TRANSPORT  
DEPARTMENT, ASSAM

46 [WP\(C\)/902/2024](#)  
FIXED

SUREN CHUTIA AND 6 ORS

**Versus**

THE STATE OF ASSAM AND 6 ORS

MS. D SONOWAL  
MR. R A CHOUDHURY

GA, ASSAM  
SC, REVENUE AND  
DISASTER MANAGEMENT  
DEPT  
SC, IRRIGATION  
SC, WATER RESOURCE  
SC, FINANCE

47 [WP\(C\)/911/2024](#)  
FIXED

CHANDRAPUR COOPERATIVE COLECTIVE  
FARMING SOCIETY LTD AND ANR

**Versus**

THE STATE OF ASSAM AND 3 ORS

MRS. P BARMAN  
(BORKAKOTI)  
MR. S K SINGH

GA, ASSAM  
SC, REVENUE

#### **ORDERS**

48 [I.A.\(Civil\)/3754/2023](#)  
FIXED  
in WP(C)/1347/2022

NILABZA BHUYAN

**Versus**

THE STATE OF ASSAM AND 4 ORS

MR G N SAHEWALLA  
MD ASLAM  
MR. A CHETIA  
MR H K SARMA

GA, ASSAM  
MS N BORDOLOI, SC,  
REVENUE & DISASTER  
MANAGEMENT, ASSAM

**WITH**  
[WP\(C\)/1347/2022](#)

NILABZA BHUYAN

**Versus**

THE STATE OF ASSAM AND 4 ORS

MR G N SAHEWALLA  
MD ASLAM  
MR. A CHETIA  
MR H K SARMA

GA, ASSAM  
MS N BORDOLOI, SC,  
REVENUE & DISASTER  
MANAGEMENT, ASSAM (R-  
1 & 2)

49 [WP\(C\)/7507/2023](#)  
B/O

BIDUR CH RAY

**Versus**

THE STATE OF ASSAM AND 7 ORS

MR. M AHMED  
MD I H LASKAR

GA, ASSAM  
SC, A S T C  
SC, IWT

50	<a href="#">I.A.(Civil)/712/2024</a> FIXED in WP(C)/357/2024	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION (NHIDCL) <b>Versus</b> MOKSED ALI,	MR. C BARUAH,CGC	GA, ASSAM MR. L R MAZUMDER MR. A Z AHMED
	<b>WITH</b> <a href="#">WP(C)/357/2024</a>	MOKSED ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. L R MAZUMDER MR. A Z AHMED S W HUSSAIN	GA, ASSAM SC, NHAI DY.S.G.I.
		<b>HEARING</b>		
51	<a href="#">WP(C)/4742/2014</a> FIXED, WITH WP(C)/1538/2010 (D/O)	MD. TAZ UDDIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.R MAJUMDAR MR.I HUSSAIN	GA, ASSAM MR.P S DEKA MRS.V L SINGH MR.H TALUKDAR MR. J HANDIQUE, SC, REVENUE AND DISASTER MANAGEMENT DEPT MR. H. SARMA, ADDL. SR. GA, ASSAM SC, PWD
	<b>WITH</b> <a href="#">WP(C)/4845/2014</a>	MD. AZIZUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.R MAJUMDAR MR.I HUSSAIN	GA, ASSAM SC, PWD MS.H TALUKDAR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/03/2024

-

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
13)	MD M S ALI	19-03-2024	To	22-03-2024
14)	MR. B NATH	22-03-2024	To	05-04-2024
15)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
16)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
17)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
18)	S BORGHAIN	20-03-2024	To	22-03-2024
19)	MR D K BORDOLOI	21-03-2024	To	22-03-2024
20)	MR. K P PATHAK	22-03-2024	To	05-04-2024
21)	MR. A C SARMA	21-03-2024	To	28-03-2024
22)	MS N SAIKIA	22-03-2024	To	29-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Friday,22nd March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./466/2024</a> FIXED	SAJAN AHMED BARBHUIYA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
2	<a href="#">Bail Appln./68/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	AINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
3	<a href="#">Bail Appln./375/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	FAROOQ SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
4	<a href="#">Bail Appln./535/2024</a> WITH OFFICE NOTE, FIXED	MD. SAKIR AHMED @ MD. SAKIR AHAMED <b>Versus</b> THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS MR D J NATH	PP, ASSAM
5	<a href="#">Bail Appln./607/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. D K BAGCHI MS. N A CHETIA P. NAIDING	PP, ASSAM
<b>BAIL HEARING</b>				
6	<a href="#">AB/4016/2023</a>	SAHARUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
7	<a href="#">AB/127/2024</a> AB 69/2024(D/O), FIXED	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	M. HOSSAIN MD. ABU LAISE	PP, ASSAM
8	<a href="#">AB/291/2024</a> B/O	IRSHAD PERVEZ AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN S N ULLAH MR H A RASHID	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/03/2024

-

-----

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
13)	MD M S ALI	19-03-2024	To	22-03-2024
14)	MR. B NATH	22-03-2024	To	05-04-2024
15)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
16)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
17)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
18)	S BORGHAIN	20-03-2024	To	22-03-2024
19)	MR D K BORDOLOI	21-03-2024	To	22-03-2024
20)	MR. K P PATHAK	22-03-2024	To	05-04-2024
21)	MR. A C SARMA	21-03-2024	To	28-03-2024
22)	MS N SAIKIA	22-03-2024	To	29-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday,22nd March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Crl.Pet./1307/2023</a> B/O	KABINDRA NARZARY <b>Versus</b> SAFIQUL HAQUE AND ANR	MR G BAISHYA MS. P DAS	
2	<a href="#">Crl.Pet./330/2024</a>	SOURABH MORE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
3	<a href="#">Crl.Pet./331/2024</a>	M/S SHRIRAM TRANSPORT FINANCE COMPANY LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H BARUAH MR P BORAH MR P P PHUKAN	PP, ASSAM
4	<a href="#">Crl.Pet./332/2024</a>	ADOWARD BARAIK AND 2 ORS <b>Versus</b> ASOMI INDUSTRIES PVT LTD AND ANR	MR. M HUSSAIN MR. P DUTTA	
5	<a href="#">Crl.Pet./333/2024</a>	IFTIKAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR D KALITA	PP, ASSAM
6	<a href="#">Crl.Pet./334/2024</a>	SUKANYA DAS <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR B KAUSHIK MS S DAS MR. R CHOUDHURY MS. H DAS	PP, ASSAM
7	<a href="#">Crl.Pet./335/2024</a>	MAHMUD HASSAN MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY G UDDIN MR H I CHOUDHURY P ADHIKARI MR REZABUL HOQUE	PP, ASSAM
8	<a href="#">Crl.Pet./336/2024</a>	EYAHYA KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
9	<a href="#">AB/626/2024</a>	SANOWAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KHAN MS J AKTAR	PP, ASSAM
<b>ADMISSION</b>				
10	<a href="#">Crl.Pet./635/2018</a> WITH LCR 1 FILE(SCANNED COPY), B/O	UTPAL NANDI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D P BORAH MR. A BHATTACHARJEE MR. D J KAPIL	MR. D K CHOMAL (R2) PP, ASSAM MR. A S BHATRA (R2)



11	<a href="#">Crl.Pet./451/2020</a>	BIPLAB PHUKAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L MOHAN MR. P GOGOI	MR. S BORTHAKUR (r-2) PP, ASSAM
12	<a href="#">Crl.Pet./44/2022</a> WITH LCR 1 FILE(SCANNED COPY)	NIBRITY DASGUPTA AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR A DASGUPTA MS. A S BAIDYA MR K BISWAKARMA MS B DEVI	MR G SAHEWALLA (R-2) MR G N SAHEWALLA (r-3,4) MR M SAHEWALLA (R-2) MR M SAHEWALLA (R-2) MR H K SARMA (R-2) MR H K SARMA (R-2) MS T J SAHEWALLA (R-2) MS T J SAHEWALLA (R-2) ASSTT.S.G.I.
13	<a href="#">Crl.Pet./428/2022</a> WITH LCR 1 FILE(SCANNED COPY)	MAZID ALI @ ABDUL MAZID <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K ROY MD K RAHMAN	MR. M HUSSAIN MR. M HUSSAIN PP, ASSAM
14	<a href="#">Crl.Pet./539/2022</a> WITH LCR 3 FILES	KESSOR KACHARI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. A MESEN MS J BEGUM	MR. K P PATHAK MR. D GOGOI S.M. HASSAN PP, ASSAM
15	<a href="#">Crl.Rev.P./15/2023</a> WITH LCR 2 FILES(SCANNED COPY), B/O	RAJESH KUMAR ROY <b>Versus</b> BIBHA RANI DAS @ ROY	MRS. S KHATANIAR MS. B SAIKIA MR. R M DAS MR. R M DAS P. NAIDING P. NAIDING	MR H K SARMA
16	<a href="#">Crl.Pet./194/2023</a>	ARMOL HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR H KALITA	MR. I U CHOWDHURY (R-2 to 9) MR. J ABBAS (R-2 to 9) MR S A BARBHUYAN (R-2 to 9) PP, ASSAM
17	<a href="#">Crl.Rev.P./506/2023</a> WITH LCR 1 FILE(SCANNED COPY), B/O	SHAFIQU L ISLAM <b>Versus</b> MAMANI KHATUN	MR. A ROSHID MS. T BEGUM	MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN
18	<a href="#">Crl.Pet./1021/2023</a>	SADDAM HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MD K RAHMAN MR. N. ISLAM	MD. H BHUYAN (R-2) A TALUKDAR (R-2) PP, ASSAM
19	<a href="#">Crl.Pet./20/2024</a> B/O	LUIES AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS N ISLAM MS. L ISLAM	PP, ASSAM
20	<a href="#">Crl.A./47/2024</a>	SUMAN BISWA SARMA <b>Versus</b> THE STATE OF ASSAM	MR. A PAUL MR. A PAUL	PP, ASSAM
21	<a href="#">Crl.A./65/2024</a>	SANKAR RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR N ALOM MR. A R SHOME MR A J GHOSH	PP, ASSAM
22	<a href="#">Crl.Rev.P./65/2024</a>	SANIWARA BEGUM @ SANIARA BEGUM <b>Versus</b> THE STATE OF ASSAM	J U AHMED MR. N K MURRY MR S A REEYAZ	PP, ASSAM
23	<a href="#">Crl.Pet./182/2024</a>	HMINGTHANZAMI AND ANR <b>Versus</b> UNION OF INDIA	MS S S ZIA	MR. S C KEYAL SC, DRI
<b>BAIL HEARING</b>				
24	<a href="#">AB/4248/2023</a>	TUPIDHAR GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM	MS N SAIKIA MR. R K PRADHAN	PP, ASSAM
25	<a href="#">AB/4280/2023</a>	JAYANTAJIT BORODOLOI <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
26	<a href="#">AB/477/2024</a>	REJJAK ALI <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM

**ORDERS**

27	<a href="#">Crl.Rev.P./138/2021</a> WITH LCR 6 FILES, B/O	SAHARUDDIN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R M CHOUDHURY MR M RAHMAN MR. J KALITA MR D KALITA	MR. B K BHAGAWATI MR. M HUSSAIN (R-2,3) S W HUSSAIN (R-2,3) PP, ASSAM
28	<a href="#">Crl.Rev.P./162/2022</a> B/O	ASHA RANI DOLEY <b>Versus</b> AMRIT KR BURAGOHAIN	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL	
29	<a href="#">Crl.Rev.P./163/2022</a> B/O	ASHA RANI DOLEY <b>Versus</b> AMRIT KR BURAGOHAIN	MR. B D KONWAR SR. ADV. MR. T DEURI MR. R KALITA J RABHA MR. R SALOI MS T WAPANGLA MR H AGARWAL	
30	<a href="#">I.A.(Crl.)/562/2022</a> <u>1 Y 9 M 1 D</u> :WITH OFFICE NOTE, LCR 4 FILES, B/O <b>in</b> Crl.A./235/2022	DIGANTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AN ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS. R M SAIKIA	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./235/2022</a>	DIGANTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS. R M SAIKIA	PP, ASSAM
31	<a href="#">CRL.A(J)/41/2023</a> <u>1 Y 3 M 0 D</u> :WITH LCR 6 FILES	DUBUL HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/763/2023</a> <b>in</b> CRL.A(J)/41/2023	DUDUL HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
32	<a href="#">I.A.(Crl.)/85/2023</a> <u>2 Y 1 M 12 D</u> :WITH LCR 5 FILES <b>in</b> Crl.A./39/2022	MD MAMTAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./39/2022</a>	MAMTAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR. N ZAMAN MR. N UDDIN MR. S K JAIN MR. M ISLAM MD S ULLAH MR. S K CHETRY	PP, ASSAM
33	<a href="#">Crl.A./418/2023</a> WITH OFFICE NOTE, LCR 3 FILES	RAJU CHOUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
34	<a href="#">I.A.(Crl.)/552/2023</a> WITH LCR 4 FILES, B/O <b>in</b> Crl.A./225/2023	SHAH ALAM KHAN @ SHAH ALOM KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./225/2023</a>	SHAH ALAM KHAN @ SHAH ALOM KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
35	<a href="#">I.A.(Crl.)/598/2023</a> WITH LCR 3 FILES <b>in</b> Crl.A./250/2023	ROBIYAL ALI @ ROBIAL SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./250/2023</a>	ROBIYAL ALI @ ROBIAL SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
36	<a href="#">I.A.(Crl.)/601/2023</a> WITH OFFICE NOTE, LCR 5 FILES <b>in</b> Crl.A./252/2023	RAMJAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	PP, ASSAM

	<b>WITH</b> <a href="#">Crl.A./252/2023</a>	RAMJAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	PP, ASSAM
37	<a href="#">Crl.Pet./619/2023</a> WITH LCR 1 FILE	ABDUL KADIR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
38	<a href="#">I.A.(Crl.)/1032/2023</a> FIXED <b>in</b> AB/3282/2023 <b>WITH</b> <a href="#">AB/3282/2023</a>	JIABUR RAHMAN <b>Versus</b> HABIBUR RAHMAN AND 2 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	MR A W AMAN
		HABIBUR RAHMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
39	<a href="#">Crl.Pet./1163/2023</a> FIXED	BIKASH SINGH AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA MS B SARMA	PP, ASSAM
40	<a href="#">I.A.(Crl.)/1238/2023</a> WITH LCR 5 FILES <b>in</b> Crl.A./465/2023 <b>WITH</b> <a href="#">Crl.A./465/2023</a>	LATU GOGOI @ CHANDRAJIT GOGOI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MRS. M D BORUAH MS N KASHYAP	PP, ASSAM
		LATU GOGOI @ CHANDRAJIT GOGOI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MRS. M D BORUAH MS N KASHYAP	PP, ASSAM
41	<a href="#">I.A.(Crl.)/4/2024</a> <b>in</b> Crl.A./13263/2023 <b>WITH</b> <a href="#">Crl.A./13263/2023</a> (Filing Number) <b>WITH</b> <a href="#">Crl.L.P./1/2024</a>	MADAN MOHAN TAMULY <b>Versus</b> SUNAM BARMAN (A1)	MR SISHIR DUTTA MS S MOCHAHARI MR S SHARMA MR. S DUTTA	
		MADAN MOHAN TAMULY <b>Versus</b> SUNAM BARMAN A	MS S MOCHAHARI	
		MADAN MOHAN TAMULY <b>Versus</b> SUNAM BARMAN (A1)	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	
42	<a href="#">Crl.A./20/2024</a> WITH LCR 3 FILES	AKASH SAHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR R P SHARMA MR. D DOLEY MS A DEKA	PP, ASSAM
43	<a href="#">Crl.A./46/2024</a>	SABREAL EKKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. D GHOSH MR. M AHMED MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/159/2024</a> <b>in</b> Crl.A./46/2024	SABREAL EKKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. D GHOSH MR. M AHMED MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	PP, ASSAM
44	<a href="#">Crl.Pet./49/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	ELIAS KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. I HUSSAIN H M S ELAHI	PP, ASSAM
45	<a href="#">Crl.A./56/2024</a>	ROMEN KUMAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM

	<b>WITH</b> <a href="#">I.A.(CrI.)/204/2024</a> <b>in</b> CrI.A./56/2024	ROMEN KUMAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM
46	<a href="#">I.A.(CrI.)/213/2024</a> <b>in</b> CrI.A./1190/2024	BELUN ROY <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./1190/2024</a> (Filing Number)	BELUN ROY <b>Versus</b> THE STATE OF ASSAM A	MR P K DAS	
	<b>WITH</b> <a href="#">I.A.(CrI.)/1192/2024</a> (Filing Number)	BELUN ROY <b>Versus</b> THE STATE OF ASSAM A	MR P K DAS	
47	<a href="#">I.A.(CrI.)/217/2024</a> WITH LCR 3 FILES <b>in</b> CrI.A./125/2023	MAJEM ALI @ MAJOM ALI <b>Versus</b> THE STATE OF ASSAM,	MR. N J DUTTA	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./125/2023</a>	MAJEM ALI @ MAJOM ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. M HOQUE MR N AHMED MR A BASUMATARY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/520/2023</a> <b>in</b> CrI.A./125/2023	MAJEM ALI @ MAJOM ALI <b>Versus</b> THE STATE OF ASSAM	MR. M HOQUE	PP, ASSAM
48	<a href="#">I.A.(CrI.)/252/2024</a> WITH OFFICE NOTE, LCR 4 FILES <b>in</b> CrI.A./482/2023	BIKASH PHUKAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B BARUAH	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./482/2023</a>	BIKASH PHUKAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B BARUAH MS. R R BARUAH MS. R R BARUAH MR U RONGPI	MR. K K HANDIQUE (r-2) MS M BORAH (r-2) PP, ASSAM

**HEARING**

49	<a href="#">CrI.Pet./1046/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	JINA RAM BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	
----	---	---	-----------------	--

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/03/2024

-

-----

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
13)	MD M S ALI	19-03-2024	To	22-03-2024
14)	MR. B NATH	22-03-2024	To	05-04-2024
15)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
16)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
17)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024

18)	S BORGOHAIN	20-03-2024	To	22-03-2024
19)	MR D K BORDOLOI	21-03-2024	To	22-03-2024
20)	MR. K P PATHAK	22-03-2024	To	05-04-2024
21)	MR. A C SARMA	21-03-2024	To	28-03-2024
22)	MS N SAIKIA	22-03-2024	To	29-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday,22nd March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE BUDI HABUNG**

COURT NO: 25

[MAC APPEAL AND MFA MATTERS MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
1 <a href="#">MACApp./138/2023</a>	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MD MURUL ISLAM MAZUMDER and 2 ORS	MR.R C PAUL MR. S BASUMATARY MR. S BASUMATARY	
<b>WITH</b> <a href="#">I.A.(Civil)/1002/2023</a> <b>in</b> MACApp./138/2023	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MD. NURUL ISLAM MAZUMDER and 2 ORS,	MR. R C PAUL MR. R C PAUL MR. S BASUMATARY	
2 <a href="#">MACApp./130/2024</a>	PUJA DEVI <b>Versus</b> TATA AIG GEN. INSURANCE COM LTD AND ANR	B R DAS MS M BHARATI	
3 <a href="#">MACApp./131/2024</a>	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> LEENA HANSEPI AND 4 ORS	MR SISHIR DUTTA MR S DUTTA	
<b>WITH</b> <a href="#">I.A.(Civil)/894/2024</a> <b>in</b> MACApp./131/2024	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> LEENA HANSEPI AND 4 ORS	MR SISHIR DUTTA MR S DUTTA	
4 <a href="#">MACApp./133/2024</a> CAVT. NO.00632/024,	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> ACHUR UDDIN @ DADDIN AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA MR ADITYA AGARWALA FOR CAVEATOR MS. R LAILA MD. K ALI
<b>WITH</b> <a href="#">I.A.(Civil)/903/2024</a> <b>in</b> MACApp./133/2024	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> ACHUR UDDIN @ DADDIN AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA MR ADITYA AGARWALA FOR CAVEATOR MD. K ALI MS. R LAILA
5 <a href="#">MACApp./134/2024</a> CAVT. NO.00612/024,	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MD. JOYNAL ABDIN AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA MR ADITYA AGARWALA FOR CAVEATOR MS. R LAILA MD. K ALI

	<p><b>WITH</b>  <a href="#">I.A.(Civil)/904/2024</a>  in MACApp./134/2024</p>	<p>ORIENTAL INSURANCE COMPANY LTD.  <b>Versus</b>  JOYNAL ABDIN AND 2 ORS.</p>	<p>MS. R D MOZUMDAR  MS. C MOZUMDAR  MR. S P SHARMA</p>	<p>MR. A R AGARWALA  MR ADITYA AGARWALA  FOR CAVEATOR  MD. K ALI  MS. R LAILA</p>
<b>ORDERS</b>				
6	<p><a href="#">I.A.(Civil)/3777/2017</a>  FIXED  in MACApp./575/2017</p>	<p>NEW INDIA ASSURANCE COMPANY LTD  <b>Versus</b>  NOWSAD ALI and 4 ORS</p>	<p>MR.K K BHATRA  MR.R K BHATRA  MS.P HUJURI  MR A SAIKIA  MS.S DAS</p>	<p>MS. M SAIKIA  MR. T SK (OP5)  MS. P BORTHAKUR</p>
	<p><b>WITH</b>  <a href="#">MACApp./575/2017</a></p>	<p>NEW INDIA ASSURANCE COMPANY LTD  <b>Versus</b>  NOWSAD ALI and 4 ORS</p>	<p>MR. K K BHATRA  MR. R K BHATRA  MS. P HUJURI  MR A SAIKIA  MS. S DAS</p>	<p>MR. R GOSWAMI (R2)  MS. M SAIKIA (R2)  MR. T SK (OP5)  MS. P BORTHAKUR (R2)</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/3779/2017</a>  in MACApp./575/2017</p>	<p>NEW INDIA ASSURANCE COMPANY LTD  <b>Versus</b>  NOWSAD ALI and 4 ORS</p>	<p>MR.K K BHATRA  MR.R K BHATRA  MS.P HUJURI  MR A SAIKIA  MS.S DAS</p>	
7	<p><a href="#">Review.Pet./91/2018</a>  in MACApp/198/2004 (D/O)</p>	<p>M/S NEW INDIA ASSURANCE CO. LTD.  <b>Versus</b>  SRI. KHANINDRA BORAH,</p>	<p>MR. A TALUKDAR  MR. K K BHATTA</p>	<p>MR. S C BISWAS</p>
8	<p><a href="#">I.A.(Civil)/2337/2018</a>  in MACApp./583/2018</p>	<p>M/S BAJAJ ALLIANZ GENERAL INSURANCE  COMPANY LIMITED  <b>Versus</b>  SMTI MINA JABISAW AND ORS</p>	<p>MR. P HAZARIKA  MR A BARMAN  MR D SAIKIA</p>	
	<p><b>WITH</b>  <a href="#">MACApp./583/2018</a></p>	<p>M/S BAJAJ ALLIANZ GENERAL INSURANCE  COMPANY LIMITED  <b>Versus</b>  SMTI MINA JABISAW AND ORS</p>	<p>MR. P HAZARIKA  MR A BARMAN  MR D SAIKIA</p>	
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/2338/2018</a>  in MACApp./583/2018</p>	<p>M/S BAJAJ ALLIANZ GENERAL INSURANCE  COMPANY LIMITED  <b>Versus</b>  SMTI MINA JABISAW AND ORS</p>	<p>MR. P HAZARIKA  MR A BARMAN  MR D SAIKIA</p>	
9	<p><a href="#">I.A.(Civil)/2301/2019</a>  in MACApp./5668/2019</p>	<p>ORIENTAL INSURANCE COMPANY  LIMITED  <b>Versus</b>  NIRADA DAS AND 5 ORS.</p>	<p>MS. N MODI  MR SISHIR DUTTA  MR. C SHARMA</p>	<p>U MUDIAR  MR. K R BORA</p>
	<p><b>WITH</b>  <a href="#">MACApp./5668/2019</a>  (Filing Number)</p>	<p>ORIENTAL INSURANCE COMPANY  LIMITED  <b>Versus</b>  NIRADA DAS AND 5 ORS</p>		
10	<p><a href="#">I.A.(Civil)/3768/2019</a>  in MACApp./9139/2019</p>	<p>MD. SAMSUL HOQUE  <b>Versus</b>  MD. ABDUL HASIM AND ANR</p>	<p>MR. M TALUKDAR  MR. A SHAKIL</p>	
	<p><b>WITH</b>  <a href="#">MACApp./9139/2019</a>  (Filing Number)</p>	<p>MD. SAMSUL HOQUE  <b>Versus</b>  MD. ABDUL HASIM AND ANR</p>		
11	<p><a href="#">MACApp./36/2020</a></p>	<p>NEW INDIA ASSURANCE COMPANY  LIMITED  <b>Versus</b>  SMTI. PADAM MAYA SUBBA AND 2 ORS.</p>	<p>MR. R GOSWAMI  MS. M SAIKIA  MS. P BORTHAKUR  MR D DEKA</p>	<p>MR. A R AGARWALA  FOR CAVEATOR</p>
	<p><b>WITH</b>  <a href="#">CO/28/2021</a>  in MACApp./36/2020</p>	<p>PADAM MAYA SUBBA  <b>Versus</b>  NEW INDIA ASSURANCE CO LTD AND 2  ORS.</p>	<p>MR. A R AGARWALA</p>	<p>MR. R GOSWAMI</p>

12	<a href="#">MACApp./203/2020</a> WITH LCR	MINAKHI BORAH BARUAH AND 3 ORS <b>Versus</b> M/S NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS	MR. K BHATTACHARJEE MS. P BHATTACHARYA MS B TALUKDAR	MR. A J SAIKIA (R1) MR. B KAKATI (R1) MR G S BORO (R1)
13	<a href="#">I.A.(Civil)/2425/2021</a> in <a href="#">MACApp./9131/2021</a>	SUNESWAR DAS AND ANR. <b>Versus</b> ORIENTAL INSURANCE CO. LTD.	B R DAS	MR. S A HUSSAIN MR D J HALOI
	<b>WITH</b> <a href="#">MACApp./9131/2021</a> (Filing Number)	SUNESWAR DAS AND ANR. <b>Versus</b> ORIENTAL INSURANCE COM. LTD. E	B R DAS	
14	<a href="#">MACApp./140/2022</a> WITH LCR	RAJIB BORTHAKUR ANR ANR. <b>Versus</b> SATGURU TRANSPORT AGENCY AND 2 ORS.	MR A HUSSAIN MR A HUSSAIN MS S PATAR	MR. M MORE (R-2) MR. A BORPUZARI (R-2)
15	<a href="#">MFA/7/2023</a>	THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> SAILEN CH. DAS and ANR.	MS.R D MOZUMDAR MS. B BORAH	
	<b>WITH</b> <a href="#">MC/7/2023</a> in <a href="#">MFA/7/2023</a>	THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> SAILEN CH. DAS and ANR	MS.R D MOZUMDAR MS. B BORAH	
16	<a href="#">MFA/67/2023</a> WITH LCR	CHAIMAN NESSA <b>Versus</b> THE UNION OF INDIA	MS J KALITA	MR. B CHAKRAVARTY DY.S.G.I.
17	<a href="#">MFA/75/2023</a> WITH LCR	BIKRAM CHOWRASIA AND 3 ORS. <b>Versus</b> THE UNION OF INDIA	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	MR. A K DUTTA DY.S.G.I.
18	<a href="#">MFA/80/2023</a> WITH LCR	UNION OF INDIA AND ANR. <b>Versus</b> M/S TOPCEM INDIA	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA M. KALITA
19	<a href="#">MFA/97/2023</a>	DULAL SARKAR AND ANR. <b>Versus</b> THE UNION OF INDIA	MS J KALITA	MR. C K S BARUAH DY.S.G.I.
20	<a href="#">I.A.(Civil)/626/2023</a> WITH LCR in <a href="#">MACApp./525/2019</a>	SMTI. RUN KUMARI GIRI AND 2 ORS. <b>Versus</b> ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR. R GOSWAMI Ms. J BARUAH	
	<b>WITH</b> <a href="#">MACApp./525/2019</a>	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. RUN KUMARI GIRI @ MATIKALAI GIRI AND 4 ORS	MR SISHIR DUTTA MR. SIDHANT DUTTA	
21	<a href="#">I.A.(Civil)/642/2023</a> in <a href="#">MACApp./557/2022</a>	SBI GENERAL INSURANCE CO. LTD <b>Versus</b> KUKHESWAR GOGOI AND 3 ORS	MR. R GOSWAMI	
	<b>WITH</b> <a href="#">MACApp./557/2022</a>	SBI GENERAL INSURANCE CO. LTD <b>Versus</b> SRI KUKHESWAR GOGOI AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA	
	<b>WITH</b> <a href="#">I.A.(Civil)/643/2023</a> in <a href="#">MACApp./557/2022</a>	SBI GENERAL INSURANCE CO. LTD <b>Versus</b> KUKHESWAR GOGOI AND 3 ORS	MR. R GOSWAMI	
	<b>WITH</b> <a href="#">I.A.(Civil)/644/2023</a> in <a href="#">MACApp./557/2022</a>	SBI GENERAL INSURANCE CO. LTD <b>Versus</b> KUKHESWAR GOGOI AND 3 ORS	MR. R GOSWAMI	
22	<a href="#">I.A.(Civil)/104/2024</a> in <a href="#">MACApp./15594/2023</a>	RAHUL MANDAL <b>Versus</b> ORIENTAL INSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	



	<b>WITH</b> <a href="#">MACApp./15594/2023</a> (Filing Number)	RAHUL MANDAL <b>Versus</b> ORIENTAL INSURANCE CO LTD AND 2 ORS (E)	MR. A R AGARWALA	
23	<a href="#">I.A.(Civil)/691/2024</a> in <a href="#">MACApp./53/2024</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> HAMIDA BIBI AND 7 ORS.	MR. S DUTTA MR. S DUTTA	MR. K R PATGIRI
	<b>WITH</b> <a href="#">MACApp./53/2024</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> HAMIDA BIBI AND 7 ORS. A	MR SISHIR DUTTA MS. M SAIKIA (r-6) MS S MOCHAHARI MR. S DUTTA MR. S DUTTA MS. P BORTHAKUR (r-6) MR S DUTTA	MR. M KHAN (R-1,3) MS J AKTAR (R-1,3)
	<b>WITH</b> <a href="#">I.A.(Civil)/327/2024</a> in <a href="#">MACApp./53/2024</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> HAMIDA BIBI AND 7 ORS. A	MR SISHIR DUTTA MS. M SAIKIA (r-6) MS S MOCHAHARI MR. S DUTTA MR. S DUTTA MS. P BORTHAKUR (r-6) MR S DUTTA	MR. M KHAN (R-1,3) MS J AKTAR (R-1,3)
24	<a href="#">I.A.(Civil)/897/2024</a> in <a href="#">MACApp./14268/2023</a>	GOURI SEN AND ANR <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND ANR.	MR D MONDAL MR R.D. BHUYAN	
	<b>WITH</b> <a href="#">MACApp./14268/2023</a> (Filing Number)	GOURI SEN AND ANR <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND ANR. B	MR D MONDAL	
25	<a href="#">I.A.(Civil)/898/2024</a> in <a href="#">MACApp./6874/2023</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> ALIYA KHATUN AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S RAHMAN MR A N IQBAL FOR CAVEATOR
	<b>WITH</b> <a href="#">MACApp./6874/2023</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> ALIYA KHATUN AND 3 ORS. B	MS. R D MOZUMDAR	
26	<a href="#">I.A.(Civil)/909/2024</a> in <a href="#">MACApp./15969/2023</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> NANDESWAR BARUAH AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">MACApp./15969/2023</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> NANDESWAR BARUAH AND 2 ORS. F	MS. R D MOZUMDAR	
27	<a href="#">I.A.(Civil)/910/2024</a> in <a href="#">MACApp./160/2024</a>	DINAMANI DAS <b>Versus</b> MD. HAIZUDDIN AHMED AND 2 ORS.	MS. T SOM	
	<b>WITH</b> <a href="#">MACApp./160/2024</a> (Filing Number)	DINAMANI DAS <b>Versus</b> HAIZUDDIN AHMED AND 2 ORS F	MS. T SOM	
<b>HEARING</b>				
28	<a href="#">MACApp./243/2013</a> WITH LCR	BIDYADHAR PEGU <b>Versus</b> MEENA SAIKIA and 2 ORS.	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY	MR.A D CHOUDHURY (R-- -3) MR.D CHOUDHURY (R-1-3) MR.A S ROY(R-1-3)
29	<a href="#">MACApp./390/2018</a> WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI SHEFALI DEY and 2 ORS	MR. R C PAUL	MS. B CHOUDHURY(R-1) MS. M BHATTACHARJEE (R - 2 & 3) MR. P BORAH(R-1) MR. A KUNDU(R- 2 & 3) MS. J TAMULI (R-2&3) MS. J DAS(R-1)

=====

LEAVE NOTE OF ADVOCATES FOR 22/03/2024

-

-----

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
13)	MD M S ALI	19-03-2024	To	22-03-2024
14)	MR. B NATH	22-03-2024	To	05-04-2024
15)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
16)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
17)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
18)	S BORGHAIN	20-03-2024	To	22-03-2024
19)	MR D K BORDOLOI	21-03-2024	To	22-03-2024
20)	MR. K P PATHAK	22-03-2024	To	05-04-2024
21)	MR. A C SARMA	21-03-2024	To	28-03-2024
22)	MS N SAIKIA	22-03-2024	To	29-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday,22nd March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>			
1 <a href="#">WP(C)/100/2013</a>	SRI ANUP SAIKIA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.D K KOTOKY MR.R C DAS MR.N BORUAH MR.B BURAGOHAJIN MR.S C DAS	GA, ASSAM
2 <a href="#">WP(C)/5833/2013</a>	SMTI JAYANTI KALITA <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MR. P GOHAIN MS. K BARUAH MS. A AHMED MS. M SARMAH MR. D BORA, AMICUS CURIAE	MRS.K BHATTACHARYYA C.G.C. MR.C K S BARUAH, C.G.C. ASSTT.S.G.I.
3 <a href="#">WP(C)/6535/2013</a>	SMTI BIJU HAZARIKA and 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.M DEV MS.S BORA MS.P DEB MS.N DEB	MS.B BHUYAN SC, PWD
4 <a href="#">WP(C)/923/2014</a>	NIRANJAN DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.B PRASAD MR.R SARMA MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.B DAS	GA, ASSAM
<b>MOTION</b>			
5 <a href="#">WP(C)/6579/2023</a> B/O	AKANTI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER MS. A. MEDHI MR. A ISLAM MR E HUSSAIN	SC, ELEM. EDU SC, SEBA
6 <a href="#">Cont.Cas(C)/166/2024</a>	SHORIFUL ISLAM <b>Versus</b> NARAYAN KONWAR, IAS AND 3ORS	MR. R ISLAM S HOQUE	
7 <a href="#">WP(C)/320/2024</a>	AZIZUL ISLAM HOQUE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM SC, SEC. EDU.
8 <a href="#">WP(C)/595/2024</a>	KAPIL HUSSAIN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, ELEM. EDU GA, ASSAM

9	<a href="#">WP(C)/748/2024</a> B/O	MD ARAN ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R GOSWAMI MS N DEVI MS S DAS	SC, ELEM. EDU
10	<a href="#">WP(C)/1301/2024</a>	PRODIP KUMAR CHUTIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D BARUAH MR W TERON MS S K GUPTA	SC, ELEM. EDU
11	<a href="#">WP(C)/1305/2024</a>	MAFIDA BEGUM AND 47 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER	SC, ELEM. EDU SC, N C T E DY.S.G.I.
12	<a href="#">WP(C)/1327/2024</a>	TILOTTOMA KONWAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B P BORAH MR P J DUTTA MISS. J GOGOI A KHANDAKAR	SC, AG (A AND E) SC, SEC. EDU. SC, FINANCE
13	<a href="#">WP(C)/1634/2024</a>	NAZMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	SC, EDU
14	<a href="#">WP(C)/1651/2024</a>	MD. DELOWAR ISLAM AND 26 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	GA, ASSAM SC, FINANCE SC, EDU
15	<a href="#">WP(C)/1661/2024</a>	THE ASSAM ROYAL GLOBAL UNIVERSITY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, SSUHS SC, HEALTH
16	<a href="#">WP(C)/1666/2024</a>	DR. GANESH CHANDRA WARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A KALITA MR. M MAHANTA MR N KALITA	SC, HIGHER EDU SC, COTTON UNIVERSITY GA, ASSAM
17	<a href="#">WP(C)/1669/2024</a>	AMIKA GURUNG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MR. M AHMED MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	SC, HIGHER EDU SC, DIB. UNIVERSITY
18	<a href="#">WP(C)/1672/2024</a>	DASIRAM DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MR B N KONWAR	SC, SEC. EDU.
19	<a href="#">WP(C)/1674/2024</a>	RIKI KALITA AND 29 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA	DY.S.G.I. SC, HEALTH
20	<a href="#">WP(C)/1676/2024</a>	MD. MUSTAQUE AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. S SAHNAZ	SC, SEC. EDU.
21	<a href="#">WP(C)/1683/2024</a>	KALYAN BORUAH AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
<b>ORDER (STAY VACATING)</b>				
22	<a href="#">I.A.(Civil)/2118/2023</a> in <a href="#">WP(C)/6674/2022</a>	DIPTI PRASAD PEGU AND 3 ORS. <b>Versus</b> SMT. UMALATA DOLEY PEGU AND 8 ORS.	MRS K DEVI MS S A KHALIFA	GA, ASSAM MR H I CHOUDHURY SC, SEC. EDU.
	<b>WITH</b> <a href="#">WP(C)/6674/2022</a>	SMT. UMALATA DOLEY PEGU <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. K GOSWAMI G UDDIN MR H I CHOUDHURY MS. P ADHIKARI MR. A SANDILYA MR REZABUL HOQUE MS. G GOSWAMI	GA, ASSAM MRS. K DEVI (r-7 to 10) MS S A KHALIFA (r-7 to 10) MS. B. BANIA (r-7 to 10) SC, SEC. EDU.
<b>ORDER NO STEPS</b>				
23	<a href="#">WP(C)/3206/2022</a>	GOPIRAM BORUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B K DAS MR S SARMAH	SC, ELEM. EDU GA, ASSAM

24	<a href="#">WP(C)/5351/2021</a>	ALA UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, SEC. EDU. SC, FINANCE
25	<a href="#">WP(C)/141/2022</a>	ANJARUL AZAM FAKIR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MRS H B GOHAIN MS. M SARMAH	SC, HIGHER EDU
26	<a href="#">WP(C)/2095/2022</a>	BIREN SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR I HASSAN	SC, HIGHER EDU MR. D P CHALIHA (r-4,5) MS M ROY (r-4,5)
27	<a href="#">WP(C)/2558/2022</a>	MITALI BORAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, ELEM. EDU
28	<a href="#">WP(C)/5817/2022</a>	DIPAK BORAH AND 45 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K DEURI MR. D GOGOI MR. P. SINGHA MR P H KONWAR	SC, ELEM. EDU SC, SSA
29	<a href="#">WP(C)/6576/2022</a> B/O	SYED SHAH SIKANDAR ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR A K DAS J. AKTAR	MR. K R PATGIRI (R-5) MS K BARMAN (R-5) SC, SEC. EDU.
30	<a href="#">WP(C)/8445/2022</a>	BASHAB DAS AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M NATH MR. D P BORAH MR. N HOSSAIN MR. N SARMA MR U GHOSH MR M MONDAL	SC, ELEM. EDU SC, SCERT, ASSAM
	<b>WITH</b>			
31	<a href="#">WP(C)/996/2022</a>	BASHAB DAS AND 10 ORS <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU SC, SCERT, ASSAM
32	<a href="#">WP(C)/23/2023</a>	SARAM DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU GA, ASSAM
33	<a href="#">WP(C)/342/2023</a>	ABDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR S HOQUE	GA, ASSAM MR J H SAIKIA (r-7) MR N SARMA (R-6) SC, SEC. EDU.
	<b>WITH</b>			
	<a href="#">I.A.(Civil)/487/2023</a> in WP(C)/342/2023	MD. NUR SHAHED ALI, <b>Versus</b> ABDUR RAHMAN AND 6 ORS.,	MR J H SAIKIA	GA, ASSAM SC, SEC. EDU.
34	<a href="#">WP(C)/689/2023</a>	SUJIT DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
35	<a href="#">WP(C)/888/2023</a>	SABITA BALA ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR L HUSSAIN	MR. SURAJIT DAS (r-6) MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR A W AMAN (r-6) MR. M BORAH MS SURAYA RAHMAN MR SARFRAZ NAWAZ (r-6) MR. A KHOUND MS B BORA MR A TALUKDAR MR S A BARBHUYAN (r-6) MR S T ADNAN (r-6) MR J DAS MR R SONOWAL SC, SEC. EDU. SC, BTC
36	<a href="#">WP(C)/3049/2023</a> B/O	ASHRAFUL ALOM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J ISLAM MR. A. HUSSAIN	SC, SEC. EDU. SC, BTC SC, FINANCE

37	<a href="#">WP(C)/4642/2023</a> B/O	MASUMA AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM
38	<a href="#">WP(C)/598/2024</a>	PRAMOD MEDHI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S MUKTAR (R-8) SC, BTC
39	<b>WITH</b> <a href="#">WP(C)/3543/2023</a>	DR. PRATIVA PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S MUKTAR	SC, HIGHER EDU GA, ASSAM MRS R DEKA (r-6) MR S M BARUAH (r-7) MR. D THAOSEN (r-6) MR. H R DAS (r-7) SC, BTC
<b>ORDERS</b>				
40	<a href="#">WP(C)/2246/2017</a>	PAYODHAR KALITA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MS.J BEGUM	MR.R C SAIKIA(R-5) MRG K SINGH(R-5) MS.K SAIKIAR-5 SC, SECONDARY EDUCATION SC, BTC
41	<a href="#">Cont.Cas(C)/70/2018</a> B/O	RABBUL HUDA AND 28 ORS <b>Versus</b> PRITAM SAIKIA AND ORS.	MR. M DUTTA MR. J BHARALI	MR. D SAIKIA, SR.ADV. MR. D SAIKIA, SR.ADV. MR. N J KHATANIAR (R4) MR. N SARMA MS. N PHUKAN (R4)
42	<a href="#">Cont.Cas(C)/106/2021</a> B/O	AMITA BHATTACHARJEE <b>Versus</b> PREETAM SAIKIA AND ORS	MR J ABEDIN MR. D A KAIYUM MR J ISLAM	
43	<a href="#">Cont.Cas(C)/202/2021</a> B/O	SHYAMAL DUTTA <b>Versus</b> BIJOYA CHOUDHURY ACS AND ANR.	MR H GUPTA	MR. D SAIKIA (R-2) MR S M T CHISTIE (R-2) MR. A PHUKAN (R-2)
44	<a href="#">Cont.Cas(C)/64/2022</a> B/O	PHANI BORA <b>Versus</b> PRITAM SAIKIA AND ANR	MR. D C BORAH MR. K M HASSAN	MR. D SAIKIA MR. R MAZUMDAR MS. N PHUKAN
45	<a href="#">Cont.Cas(C)/96/2022</a>	MOKADDES ALI AHMED AND 2 ORS <b>Versus</b> PREETOM SAIKIA AND ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MR. P K BORAH MR. B GOGOI MR P NAYAK MR A CHALIHA
46	<b>WITH</b> <a href="#">Cont.Cas(C)/39/2022</a>	ABDUL HAI AND 8 ORS <b>Versus</b> PREETOM SAIKIA AND ORS.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MR. D SAIKIA MR. P K BORAH MR B KAUSHIK
47	<a href="#">Cont.Cas(C)/422/2022</a>	LAKHESWAR KAKATI AND 17 ORS. <b>Versus</b> SHAHNAWAZ CHOUDHURY	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR
48	<a href="#">WP(C)/6980/2022</a> FIXED	LAKHI NATH CHIENTEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM
49	<a href="#">Cont.Cas(C)/748/2023</a>	SHAJAHAN ALI MONDAL <b>Versus</b> NARAYAN KONWAR	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	
50	<a href="#">WP(C)/6092/2023</a>	MADHU AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU.
51	<a href="#">WP(C)/6265/2023</a> B/O, WITH OFFICE NOTE	AJAHAR ALI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU SC, SSA
52	<a href="#">WP(C)/6462/2023</a>	DHRUBAJYOTI DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI	SC, HIGHER EDU
53	<a href="#">Review.Pet./42/2024</a> IN WP(C)/7307/2023 (D/O)	SUSMITA DOLEY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. T K BHUYAN MR A ALI MS. M KHATUN	SC, ELEM. EDU GA, ASSAM

=====

=====

-----

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
13)	MD M S ALI	19-03-2024	To	22-03-2024
14)	MR. B NATH	22-03-2024	To	05-04-2024
15)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
16)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
17)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
18)	S BORGHAIN	20-03-2024	To	22-03-2024
19)	MR D K BORDOLOI	21-03-2024	To	22-03-2024
20)	MR. K P PATHAK	22-03-2024	To	05-04-2024
21)	MR. A C SARMA	21-03-2024	To	28-03-2024
22)	MS N SAIKIA	22-03-2024	To	29-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday,22nd March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 <a href="#">Bail Appln./847/2024</a>	SHYAM CHARAN PATHAK (A-3), <b>Versus</b> THE STATE OF ASSAM	MR B PRASAD MR K K KALITA MS. G DEKA MR P J BORAH	PP, ASSAM
2 <a href="#">Bail Appln./848/2024</a>	MD. BABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
3 <a href="#">Bail Appln./854/2024</a>	MONSUR ALI <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR N ISLAM MR A ISLAM	PP, ASSAM
4 <a href="#">Bail Appln./855/2024</a>	SAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
5 <a href="#">Bail Appln./858/2024</a>	HAKIM ALI <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI	PP, ASSAM
6 <a href="#">Bail Appln./859/2024</a>	ABDUL MATIN <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MS. S ROY MR. R ISLAM	PP, ASSAM
7 <a href="#">Bail Appln./860/2024</a>	ARATI DAS @ AROTI DAS <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
8 <a href="#">Bail Appln./865/2024</a>	MONSUR ALI <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN I AMIN	PP, ASSAM
<b>MOTION</b>			
9 <a href="#">Crl.Rev.P./111/2024</a>	MOHAMMAD SAMIULLAH <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	
10 <a href="#">Crl.Rev.P./114/2024</a>	MD. BAHARUL ISLAM <b>Versus</b> SALEHAH HUSSAIN UTHMAN AND ANR (A)	MR G BORDOLOI MS. J BURAGOHAJIN MR. A METO	PP, ASSAM



11	<a href="#">Crl.Pet./234/2024</a>	ASHOK KUMAR NATH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
12	<a href="#">Crl.Pet./329/2024</a>	JUNMONI DIHINGIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI MR S GOGOI	PP, ASSAM
13	<a href="#">Crl.Pet./337/2024</a>	SUBHAM ARUN DUGGAL AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R B PHOOKAN A NEOG	PP, ASSAM
14	<a href="#">AB/770/2024</a>	FAIZUL HOQUE AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
15	<a href="#">AB/773/2024</a>	RASIDUL ISLAM @ BHUTTU <b>Versus</b> THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
16	<a href="#">AB/776/2024</a>	BASIRUL ISLAM AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
17	<a href="#">AB/777/2024</a>	SUKUR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM	PP, ASSAM
18	<a href="#">AB/779/2024</a>	FAKAR UDDIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR	PP, ASSAM
19	<a href="#">AB/783/2024</a>	NIBIR AKASH BORA @ NIBIR BORA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>ADMISSION</b>				
20	<a href="#">Crl.Pet./714/2015</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	RABI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	PP, ASSAM SC, IRRIGATION
21	<a href="#">Crl.Pet./1108/2022</a> WITH SCANNED COPY OF LCR	KALYAN KUMAR SARMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
22	<a href="#">Crl.Pet./886/2023</a>	BINA BABU SINGHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A K DUTTA MR. B PURKAYASTHA	PP, ASSAM
23	<a href="#">Crl.Pet./1033/2023</a> WITH LCR 1 FILE(SCANNED COPY), B/O	MD. KAMAR UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL J ISLAM MD. I H KHAN MR A ALIM SK A A AHMED MR. A W MONDAL	A W AMAN (R-2) MS SURAYA RAHMAN (R-2) MR SARFRAZ NAWAZ (R-2) MR S A BARBHUYAN (R-2) MS. P KHATUN (R-2) PP, ASSAM
24	<a href="#">Crl.Pet./1282/2023</a>	ABDUL KADER AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	MR. A M KHAN (R-2) MR. T T MONI (R-2) MR. Z RAHMAN (R-2) MR. S PRODHANI (R-2) PP, ASSAM
25	<a href="#">Crl.A./58/2024</a>	JAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD. S Z B AKLAS MR. A M S MAZUMDER	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/209/2024</a> in Crl.A./58/2024	JAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD. S Z B AKLAS MR. A M S MAZUMDER	PP, ASSAM
26	<a href="#">Crl.Rev.P./89/2024</a> FIXED	MD SHUMEJ ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
27	<a href="#">Bail Appln./632/2024</a> FIXED	JITU BAISHYA <b>Versus</b> THE STATE OF ASSAM	MS K DEKA	PP, ASSAM
28	<a href="#">Bail Appln./711/2024</a> WITH OFFICE NOTE, FIXED	ARUP KR DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. B CHOWDHURY MR. N MAHAJAN	PP, ASSAM

29	<a href="#">Bail Appln./718/2024</a> FIXED	JULI DAS <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI MS P SAIKIA MS R.R.MECH	MR N BARMAN MS J BARMAN PP, ASSAM
30	<a href="#">Bail Appln./719/2024</a> FIXED	ANJALI SHAW <b>Versus</b> THE STATE OF ASSAM	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
31	<a href="#">Bail Appln./764/2024</a> FIXED	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
32	<a href="#">Bail Appln./828/2024</a> FIXED	SNEHASHISH SHARMA @ SNEHASISH SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

**BAIL HEARING**

33	<a href="#">AB/711/2023</a> FIXED	VISHNU KUMAR @ VISHNU BIYANI <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS M DAS	PP, ASSAM
34	<a href="#">AB/3235/2023</a> FIXED	SADDAM HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. M RAHMAN MD S ALI	PP, ASSAM
35	<a href="#">AB/156/2024</a> FIXED	BIHARI LAL SHARMA <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
36	<b>WITH</b> <a href="#">AB/157/2024</a>	MANOJ KUMAR AGARWALA <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
37	<a href="#">AB/212/2024</a> FIXED	HATIM ALI <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE M ISLAM	PP, ASSAM
38	<a href="#">AB/259/2024</a> FIXED	DILUWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA A KHANDAKAR	PP, ASSAM
39	<a href="#">AB/490/2024</a> FIXED	DR. EYAQUB ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
40	<a href="#">AB/651/2024</a> FIXED	AFTAB ALI AHSAN @ ABTAB ALI AHSAN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR S A BARBHUYAN SAMIM RAHMAN MR. MUSTAFA HUSSAIN	PP, ASSAM
41	<a href="#">AB/653/2024</a> FIXED	KANJIT KALITA <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
42	<a href="#">AB/672/2024</a> FIXED	DINESH NAMASUDRA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM
43	<a href="#">AB/687/2024</a> FIXED	DHIRAJ TUMUNG <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM

**ORDERS**

44	<a href="#">I.A.(CrI.)/760/2023</a> BA 885/2022(D/O) in Bail Appln./885/2022	DHIRAJ DEY <b>Versus</b> THE STATE OF ASSAM,	MR H BARUAH MR P BORAH MR P P PHUKAN	MR. R SARMA (r-3) PP, ASSAM
----	--	--	--	--------------------------------

45	<a href="#">Tr.P.(CrI.)/13/2024</a>	SHILADITYA SWARGIARY <b>Versus</b> NIKITA SWARGIARY	MR B DEORI	
46	<a href="#">I.A.(CrI.)/189/2024</a> WITH LCR 1 FILE, FIXED in CrI.Rev.P./186/2023 <b>WITH</b> <a href="#">CrI.Rev.P./186/2023</a>	BIREN SUTRADHAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K BHUYAN MR N ISLAM	MR. N AHMED (Rk-2) PP, ASSAM
		BIREN SUTRADHAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K BHUYAN MR N ISLAM MR. M U E BHUYAN	MR. N AHMED (R-2) MR. M M ZAMAN (R-2) D HUSSAIN (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/147/2024</a> in CrI.Rev.P./186/2023	SMTI. ANJANA SUTRADHAR <b>Versus</b> BIREN SUTRADHAR AND ANR	MR N AHMED	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/03/2024

-

-----

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
13)	MD M S ALI	19-03-2024	To	22-03-2024
14)	MR. B NATH	22-03-2024	To	05-04-2024
15)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
16)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
17)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
18)	S BORGHAIN	20-03-2024	To	22-03-2024
19)	MR D K BORDOLOI	21-03-2024	To	22-03-2024
20)	MR. K P PATHAK	22-03-2024	To	05-04-2024
21)	MR. A C SARMA	21-03-2024	To	28-03-2024
22)	MS N SAIKIA	22-03-2024	To	29-03-2024